

FROM NO. 4
(See Rule 42)

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH:

ORDER SHEET

1. original Application No. 54/06
2. Misc Petition No. /
- 3- Contempt Petition No. /
4. Review Application No. /

Applicant(s)

Tanapada Kr. Das

U.O. P Form

Respondents

Advocate for the Applicant(s). M. K. Majumdar, Md. K. Ali

Fauji. Wazir. Conise.

Advocate for the Respondant(s)

Notes of the Registry

Date

Order of the Tribunal

2.3.2006 Present: The Hon'ble Shri K.V. Sachidanandan, Vice-Chairman

The applicant is working as Medical Staff under the respondents' department and posted as Hamal. The Departmental Promotion Committee meetings were held in the year 1994, 2001 and 2005 and the applicant appeared but his case was not considered without any reason.

Now, by a memorandum dated 13/14.12.2005 the respondents prepared a panel of 2 SC candidates whereas the notification dated 5.8.2005 denotes for forming a panel of 2 Junior Clerk (G) (1-UR & 1-SC). The applicant's claim is that he is the senior most unreserved candidate and is eligible for the selection.

Contd.

O.A.54/2006

Contd.

2.3.2006

Heard Mr. M.K. Mazumdar, learned counsel for the applicant. Dr. J.L. Sarkar, learned Railway Standing counsel was represented. Counsel for the applicant submits that since there is an urgency in the matter and if the appointment is carried out applicant's chance will be bleak and as such he prays stay of operation of the order dated 13/14.12.2005. However, considering his pleadings and submissions I am of the view that such an order of staying the operation of order dated 13/14.12.2005 will adversely affect the functioning of the respondents' department and therefore, it will suffice for ends of justice if an order is issued that any such appointment will be subject to the outcome of the O.A. I order accordingly.

Notice & order
Sent to D/Section
for issuing to
resp. nos. 1 to 5
by regd. A/D post.
Class
7/3/06.

D/No= 295 to
299
Dt= 10/3/06.

Notice duly

Served on resp.
nos. 1, 4.

27/3/06.

① Notice duly served on
R.No. 1 & 4
② No. Reply has been
filed.

my

23-5-06

No. 1013 has been
filed.

23
Pl. complete order dated
in S.O. 23.5.06

Issue notice to the respondents.
Post on 17.4.2006.


Vice-Chairman

bb

24.4.2006

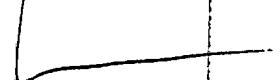
Four weeks further time is
granted to file reply statement. Post
on 24.5.2006.


Vice-Chairman

mb

24.05.2006

Learned counsel for the respondents
sought for time to file reply statement.
Post on 27.06.2006. Interim order will
continue till such day.


Vice-Chairman

Notes of the Registry	Date	Order of the Tribunal
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27.06.2006

Learned counsel for the respondents submitted that he has already filed reply statement.

Post on 27.07.2006. In the meantime learned counsel for the applicant is at liberty to file rejoinder, if any.

mb

Vice-Chairman

26. 6. 06
WPs on behalf of Respondent Nos. 1, 2 & 3 have been filed.

28.7.06

Heard counsel for the parties.

Considering the issue involved the O.A. is admitted. Counsel for the respondents submitted that written statement has already been filed. Pleadings are complete post on 7.8.06 for hearing. In the meantime the applicant is at liberty to file rejoinder, if any.

Vice-Chairman

26.6.06
① Notices issued to all Respondents.
② WPs filed by R. no 1-3 (Official Resps.)
R. no 4 & 5 (Pvt. Resps.)

pg

07.08.2006 Present: Hon'ble Sri K.V. Sachidananda Vice-Chairman.

Hon'ble Sri Gautam Ray, Administrative Member.

Learned counsel for the respondents submitted that another date may be fixed and he will inform the learned counsel for the applicant. Post before the next Division Bench.


Member

Vice-Chairman

mb

12.12.06. Post the matter 16.1.07. alongwith
M.P. 86 of 06.

Vice-Chairman

lm

16.1.2007 Let the case be posted on 02.02.2007

⑥ W.Ls filed by R.No- 1-3,
No.W.Ls from R.No- 4&5.

21.2.07.

/bb/

Vice-Chairman

22.02.2007 Written statement has been filed
by Respondents 1 to 3.

Post on 19.03.2007. In the
meantime Applicant is at liberty to file
rejoinder.

No rejoinder has
been filed.

22.3.07.

/bb/

Vice-Chairman

No records filed as
directed in no 86/06
on 22.2.07.

13.3.2007 Let the case be posted on
19.03.2007.

b7

Member (A)

Vice-Chairman

No rejoinder has
been filed.

/bb/

19.03.2007 Present: Hon'ble Shri K.V.
Sachidanandan, Vice-Chairman
Hon'ble Shri Tarsem Lal,
Administrative Member.

Post this matter before the next
Division Bench.

D

Member

Vice-Chairman

① W.Ls filed on behalf of
R. No- 1 to 3,
② No. W.Ls filed by R.No-4^{nkm}&5,
③ No rejoinder has
been filed.

26.4.07

OA-54/2006

27.4.2007 Present: The Hon'ble Mr. G. Shanthappa
Member (J)

The Hon'ble Mr. G. Ray, Member (A)

None present for the parties. The name of Dr J.L.sarkar, learned Railway standing counsel has not been shown in the cause title. Registry is directed to show the name of Dr J.L.Sarkar, learned Railway standing counsel for the respondents in the cause title as well as in the cause list.

Post before the next Division Bench for hearing.

Rejoinder not filed.

2/2
9.05.08.

JK
Member (A)

G. Shanthappa
Member (J)

/pg/

O.A. 54/06 - 6 -

12-05-08

Dt. 12.5.08

Pl. send a copy of
this order to the
Applicant.

J.

Order dt. 12/5/08
Send to, D/Section
for issuing to
applicant by post.

~~Class~~ 14/5/08. D/No. 2292
Dt. 15/5/08.

Order dated 10/6/08
Send to D/Section
for issuing to
applicant by post.

~~Class~~ 12/6/08. D/No. 2782
Dt. 13/6/08.

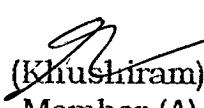
① Wbs billet by R.No. 1 to 3.
② No wbs billet by
R.No - 4 & 5.

nk

3/
17.6.08.

None appears for the Applicant nor
the Applicant is present. However, Dr.
J.L.Sarkar, learned Standing counsel for
Railways is present. In order to give one
more opportunity to the Applicant call this
matter on 10.06.2008 for hearing.

Send a copy of this order to the
Applicant in the address given in the O.A.


(Khushiram)
Member (A)


(M.R. Mohanty)
Vice-Chairman

10.06.2008

None appears for the Applicant, nor
the Applicant is present. However, Dr J.L.
Sarkar, learned Standing Counsel for the
Respondents/Railways is present. In order
to give one more chance to the Applicant
call this matter on 18.06.2008 for hearing.

Send a copy of this order to the
Applicant in the address given in the O.A.
so that he may come ready for the hearing.


(Khushiram)
Member (A)


(M.R. Mohanty)
Vice-Chairman

1. Standard practice, M.A.U.
2. Subsequent to the date of filing of the
3. Date of filing of the application
4. Date of filing of the application

18.06.2008

None appears for the Applicant nor the Applicant is present. It is reported that Dr J.L. Sarkar, learned Counsel for the Respondents/Railways is sick for which he is absent.

Dt. 18.6.08.

Pl. send copies of this order to the Applicant and to the Respondents

↓
23/6/08

Call this matter on 01.08.2008 for hearing; when the Respondents should disclose as to what was the vacancy position (in respect of SC candidates and UR candidates) in the Roster.

Copies of Order

Dt. 18/6/08 send to
D/Section for issuing
to applicant and respondent
by post.

23/6/08. D/No - 2923 to 2928 nkm
Dt = 23/6/08

Send copies of this order to the Applicant and to the Respondents in the addresses given in the O.A.

✓
(Khushiram)
Member(A)

✓
(M.R. Mohanty)
Vice-Chairman

01.08.08

None appears for the Applicant nor the Applicant. However, Dr J.L. Sarkar, learned Standing counsel for Railways is present.

Call this matter on 05.09.2008 for orders.

✓
(Khushiram)
Member(A)

✓
(M.R. Mohanty)
Vice-Chairman

pg

05.09.08

Mr M.K. Mazumdar, learned counsel for the Applicant is on accommodation. However, Dr J.L. Sarkar, learned Standing counsel for Railways is present.

Call this matter on 31.10.2008.

✓
(Khushiram)
Member(A)

✓
(M.R. Mohanty)
Vice-Chairman

O.A.54 of 06.

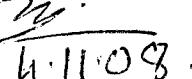
03.10.2008 On the prayer of learned counsel appearing for both the parties, call this matter on 05.11.2008 for hearing.


(S.N. Shukla)
Member(A)


(M.R. Mohanty)
Vice-Chairman

W/S bld.

lm


4.11.08

05.11.2008 None appears for either of the parties.
Call this matter on 28th November, 2008 for hearing.


(S.N. Shukla)
Member(A)


(M.R. Mohanty)
Vice-Chairman

W/S bld.

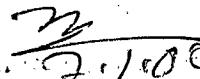
lm


27.11.08

28.11.2008 None appears for the Applicant nor the Applicant is present. However, Dr J.L. Sarkar, learned Standing Counsel for the Railways, is present.

W/S bld.

Call this matter on 08.01.2009 for hearing.


27.11.08

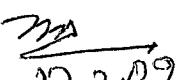
nkm


(M.R. Mohanty)
Vice-Chairman

09.01.2009 Mazumdar, learned counsel Mr. M.K. for the Applicant, for the Applicant is present. Dr. J. L. Sarkar, learned Standing counsel for the Railways is present.

Call this matter on 18th February, 2009 for hearing.

W/S bld.


17.2.09

lm


(M.R. Mohanty)
Vice-Chairman

-9-

10

O.A.54/06

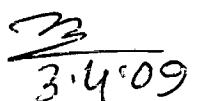
18.02.2009

Call this matter on 06.04.2009

W/S Biled.


(M.R. Mohanty)
Vice-Chairman

lm


3.4.09

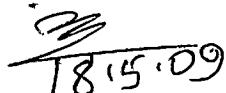
O.A.54/06

06.04.2009

Call this matter on

19.05.2009 for hearing.

W/S Biled.


18.5.09


(M.R. Mohanty)
Vice-Chairman

pg

~~O.A. 54-06~~

19.05.2009 Heard Mr. M. K. Mazumdar, learned counsel appearing for the Applicant and Dr. J. L. Sarkar, learned Standing Counsel for the Railways, and also perused the materials placed on record.

Hearing concluded. Order reserved.


(N.D. Dayal)
Member(A)


(M.R. Mohanty)
Vice-Chairman

lm

28.05.2009

Judgment pronounced in open court, kept in separate sheets.

O.A. is disposed of in terms of the order passed separately.


(N.D. Dayal)
Member (A)


(M.R. Mohanty)
Vice-Chairman

/bb/

Order & Judgement dt. 28.5.09
and to D/S for issuing the
same to the Respondents and
to the Applicant.
dt. 23/6/09

J/Nr 3426 to 3431
15/6/09

✓ OA/CP/RA/ME No.

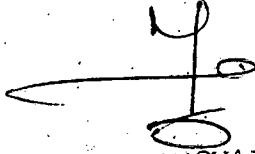
54

2006

Order dated 25.3.2008

Call the matter for hearing

on 12-5-08


(M.R. MOHANTY)
Vice-Chairman

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

Original Application No. 54 of 2006.

DATE OF DECISION: 28/05/2009.

Sri Tarapada Kumar Das.

.....Applicant/s

Mr M. K. Majumdar

.....Advocate for the
Applicant/s

-Versus -

Union of India & Ors.

.....Respondent/s

Dr J.L. Sarkar, Railway Standing Counsel

.....Advocate for the
Respondent/s

CORAM

THE HON'BLE MR MANORANJAN MOHANTY, VICE CHAIRMAN

THE HON'BLE MR N.D. DAYAL, ADMINISTRATIVE MEMBER

1. Whether reporters of local newspapers may be allowed to see the judgment ? Yes/No
2. Whether to be referred to the Reporter or not ? Yes/No
3. Whether their Lordships wish to see the fair copy of the judgment ? Yes/No.

Vice-Chairman/Member(A)

CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH

Original Application No. 54/2006.

Date of Order : This the 28th Day of May, 2009.

THE HON'BLE MR MANORANJAN MOHANTY, VICE CHAIRMAN

THE HON'BLE MR N. D. DAYAL, ADMINISTRATIVE MEMBER

Shri Tarapada Kumar Das

Hamal

Central Hospital,
N.F.Railway, Maligaon,
Guwahati-11.

.....Applicant

By Advocate Mr M.K. Majumdar

-Versus-

1. Union of India,
North East Frontier Railway,
Represented by the General Manager,
Maligaon, Guwahati-11.

2. General Manager (Personnel)
N.F.Railway,
Maligaon, Guwahati-11.

3. Senior Personnel Officer/RP
N.F.Railway,
Maligaon, Guwahati-11.

4. Sri Ganesh Ram (SC)
Senior Record Sorter
Medical Department
Central Hospital,
Maligaon, Guwahati-11.

5. Sri Rajkumar Das (SC)
Jdr. Peon
CMD, Maligaon,
Guwahati-11.Respondents

By Dr J.L.Sarkar, Railway Standing Counsel.

ORDERN.D.DAYAL (MEMBER-A)

The Applicant is aggrieved by the memo dated 13/14.12.2005 issued by the N.F.Railway wherein it is stated that Shri Ganesh Ram, (SC) Sr. Record Sorter/MD/CH/MLG and Shri Rajkumar Das (SC)Jdr. Peon under CMD/MLG have been found suitable and empanelled for promotion to the post of Jr. Clerk/G in the scale of Rs.3050-4590/- as approved by CMD on 12.12.2005. Such empanelment had been made as a result of selection from Group D to Group C for promotion against 33-1/3% DP quota of Medical department. The service on the private respondents has been completed. The Tribunal by interim order dated 02.03.2006 has directed that any appointment would be subject to the outcome of the O.A.

2. The learned counsel for the applicant has placed the proceedings of the Selection Committee which show that there were two vacancies (UR-1, SC-1) and options were called for from eligible Group D staff of Medical department. Six candidates appeared in a written test on 26.09.2005. Viva voce test was not required as per the new instructions. Out of them 4 candidates qualified by securing 60% or above marks. As per Record of Service further marks out of 15 were allotted to the candidates and resultantly keeping in view the seniority position the above two candidates were empanelled out of those who had qualified. However, the selection Committee did not recommend the applicant even though he secured outstanding marks of more than 80% because

he could not supersede more than 50% and there was only one senior candidate above him i.e. Ganesh Ram.

3. The learned counsel for the applicant has stated that earlier in 1994, 2001 and even in 2005 the applicant had not been empanelled and now again for the second time in 2005 he has been overlooked. It is contended that the applicant was eligible in all respects and was successful in the written test having qualified with marks above 80%. The vacancies were UR-1 and SC-1 but still the respondents had empanelled 2 SC candidates. The applicant was the seniormost among the unreserved candidates. It is submitted by filing additional statement that if as per the rules a candidate getting more than 80% was to supersede 50% of the candidates above him, there being only one candidate above the Applicant, Shri Ganesh Ram, the applicant should have been placed at the top of the panel by the practice of rounding up. In this background the applicant seeks direction upon the respondents for selection against 1 unreserved post by cancelling the selection of anyone of the selected SC candidates from the panel.

4. The respondents have opposed the applicant's claim and stated in their reply that the process of selection required attaining qualifying marks of more than 60% both in professional ability as well as in aggregate. Sri Ganesh Ram, qualified with 74.87% in written test and record of service taken together. Being the senior most, because he was working in the higher grade of Rs.2750-4400/-; he was recommended by the Committee for the UR post and Sri Raj Kumar Das (SC) was considered against SC post in terms of Railway Board letters dated

20.06.2003 and 22.09.2005. The applicant was not found suitable and was junior to Ganesh Ram. It is stated in para 2.8 of the reply as under:-

"As per the Railway Board's letter No.20.6.2003 in relation to post SC/ST candidates who are selected by applying the general standard and whose names in the selection list/penal appear within the number of U.R vacancies are to be treated as selected as on their own merit and adjusted against unreserved post. As such the selection finalized on 12/14-12-2005 is in order."

5. The learned counsel for the Respondents has drawn attention to para 2.6 of the counter reply where the names of the candidates are stated to have been arranged in order of seniority. While Shri Ganesh Ram is shown at the first position, the applicant is placed in the second. Shri Raj Kumar Das is in the fourth position. It is informed that while Shri Ganesh Ram scored 74.87% the applicant secured the highest percentage of 94.57. The person in 3rd position did not qualify. Sri Rajkumar Das got 94.15%. The learned counsel for the applicant submits that if the list of candidates is in order of seniority, the applicant being in the 2nd position and having qualified with the highest percentage should have been recommended for empanelment on merit. It is therefore, contended that the empanelment has been wrongly done and is illegal. The learned counsel for the Respondents has referred to Rule 219(j) of IREM Vol. I which it is stated is relevant to the case and relates to the procedure to be adopted by a Selection Board. It reads as under :

"The names of selected candidates should be arranged in order of seniority but those securing a total of more than 80% marks will be classed as

outstanding and placed in the panel appropriately in order of their seniority allowing them to supersede not more than 50% of total field of eligibility."

This is a rule of 1979. There is no mention of this Rule in the counter reply. Also, orders of 20.06.2003 and 22.09.2005 are not traceable on record.

6. It is observed that if there was no such rule, Shri Ganesh Ram, if seniormost, would succeed, having qualified with more than 60%, being in the first position on the panel. On the same analogy, the applicant would also succeed being in the second position. But, as per the respondents Ganesh Ram has been recommended against UR vacancy on his own merit. To the extent that the selection was prescribed in terms of attaining more than 60% qualifying marks and thereafter empanelment was based on seniority, it could not be said to be a selection on comparative merit of those who had qualified so as to treat Ganesh Ram as in the first position and recommended over others against UR vacancy on his own merit under normal standards. In fact, the Selection Committee appears to have taken into account Rule 219(j) of IREM Vol. I because in para 13 of the proceedings it is inter alia noted as under :

"The Selection Committee recommends the name of Shri Ganesh Ram (SC) against UR post and Shri Raj Kumar Das, Jdr Peon against SC post. Shri T.K.Das, Hamal under MD/CH/MLG who secured outstanding marks obtaining more than 80% could not be empanelled as he can not supersede more than 50% and there is only one Sr. candidate above Sri Das."

7. We are compelled to examine Rule 219(j) as we are not satisfied that it is amenable to interpretation and application without giving rise

to doubts in that regard. The expression "allowing them to supersede not more than 50% of total field of eligibility" is not self explanatory. For instance, it is not clear therefrom what is meant by the total field of eligibility. It could be construed as the total number of candidates who are placed above in the panel, keeping in view the concept of supersession, where the panel is a list of candidates found eligible for appointment. However, if the number of candidates above is an odd number, it is not explained how 50% is to be decided. It may be that if there are 5 candidates above, the supersession would be restricted to only two candidates since otherwise three would become more than 50%. Besides, the expression used is "not more than 50%". If such view is taken, then in the case of the Applicant, it may not be permissible to let him supersede Ganesh Ram, who was the only candidate above him even if he was not outstanding and did not have more than 80% marks, since such supersession would be construed as more than 50%. But, applying this rule in the case of Raj Kumar Das, it could result in his superseding the applicant since there were only two qualified persons above him in seniority. But it is not the respondents case that candidate with outstanding marks could supersede those above them even if some of them also had outstanding marks. Besides the applicant had more marks than Raj Kumar Das. The learned counsel for the Respondents initially stated that the reservation roster had exhausted itself and would not be relevant, but later on being asked again, placed a copy of what is referred to as post based roster but carries

various information in manuscript which is not intelligible in the absence of any explanatory note.

8. Learned counsel for the applicant has drawn attention to Annexure 1 and pointed out that date of appointment of the applicant, whose name appears at serial No.5 thereof, was 23.7.1981 and it was therefore incorrect to suggest on behalf of the Respondents that he was appointed in 1987 as contended during arguments. It is further pointed out that merely to state that those working in higher grade will rank senior cannot suffice to establish seniority of Ganesh Ram as no material has been placed on record in support of such contention by way of either a seniority list or any policy decision. However, even if the seniority is taken to be as illustrated in para 2.6 of the counter reply the applicant is in the second position and has the highest marks amongst those who were outstanding and, therefore, in terms of the grounds advanced in the O.A he is entitled to be appointed in accordance with the vacancies announced.

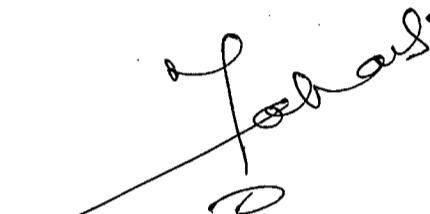
9. It is well settled that the Court would not ordinarily interfere with the recommendations of a Selection Committee which has the requisite expertise in such matters. But, if it is felt that the recommendations are unreasonable or arbitrary in any manner there is no bar for the Court to intervene in judicial review. We are unable to agree that Ganesh Ram had to be recommended against the UR vacancy on the basis of own merit in the Selection. Therefore, recommendation of Raj Kumar Das against the SC vacancy on that account would also not hold. Ganesh Ram was there in the first

position as he was regarded as senior most and had qualified with over 60% marks, and the Applicant could not supersede him in terms of the Rule 219(j). In fact Ganesh Ram did not even have more than 80% marks to lay any claim to being in the first position on merit.

10. In view of the above discussion, we set aside the proceedings of the Selection Committee dated 7.12.2005. The respondents would be at liberty to initiate fresh selection and finalise the same in accordance with law. No costs.



(N.D.DAYAL)
ADMINISTRATIVE MEMBER



(MANORANJAN MOHANTY)
VICE CHAIRMAN

//pg//

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: GUWAHATI BENCH

GUWAHATI

O.A.No 54/2006

Shri Tarapada Kumar Das

.....Applicant

V

U.O.I. & Ors

.....Respondents

MEMORANDUM FILED BY THE COUNSEL FOR THE RESPONDENTS

As desired by the Hon'ble Division Bench I am submitting copy of the post based roster (33 1/3 D.P. quota) for the category of junior clerk in scale of Rs 3050-4590/- under Chief Medical Director, N.F.Railway, Maligaon and Medical Director, N.F.Railway, Maligaon .

Filed By :-



Dr. J.L.Sarkar

S.C.Railway

CAT- Guwahati

Post Based Roster for the Category
of Jr Clerk in Scale Rs. 3050 - 4590/-

DP = $33\frac{1}{3}\%$
= 2 post

Total Post = CMD = 4
MD = 2
restructuring 6

SS = 6
 $33\frac{1}{3}\% \text{ of } 6 = 2$ posts for $33\frac{1}{3}\%$
DP quota

(36)

Cadre	Initial Strength	Replacement No												
		1st	2nd	3rd	4th	5th	6th	7th	8th	9th	10th	11th	12th	13th
1	UP													
2	UR	UR	SC	UR	UR	UR	ST	UR	UR	UR	SC	UR	UR	UR

Entry

SN	Post No	whether SC, ST, UR	Year of Premention	Name of Incumbent	Date of Birth	Date of Appointment	whether SC/ST/UR	whether SC/ST/UR	Shortfall SC ST	Date of vacan	Remarks
					Birth	Appointment					
1	1	UR		S. R. Kilonati	19-07-45	25-04-95	UR	N/S	N/S	25-4-97	Expired
2	2	UR		K. Appa Rao	04-09-50	28-04-99	SC	N/S	N/S	13-9-02	Expired

Replacement

1	1st	UR	Sri Parasa Ram Gada	02-08-46	27-06-01	UR			12-11-03	Medically unfit.
2	2nd	SC	Sri Rajkr. Das	31-10-70	04-07-06	SC				28/10/04
3	3rd	UR	Sri Ganesh Routh	08-10-44	04-07-06	UR				No. of vacancies - 2
4	4th	UR								ACM Nos. - 2nd or 3rd

Break up - 02-1
SC - 1
ST - 1
Total = 2 (Two)

Entered on 11-04
by CPO
P/T/1
on 11-04

22/05/09
Sri. Personnel Officer (S/o)
N.F. Rly. Matigaon, Ghy.-11
Date 22/05/09
S/o No. 22/05/09
S/o No. 22/05/09

91

File in Court on.....

Court Officer.

22

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH
GUWAHATI.

O.A.No.54 of 2006

Shri Tarapada Kumar Das

-Vs-

Union of India & Ors.

Additional ground

As per Railway rules in selection one who gets more than 80% is treated as outstanding. A candidates who is outstanding shall supersede 50% of the senior candidate.

In the present case applicant is shown as No.2 as per Railway's own statement and there is only one candidate above the applicant.

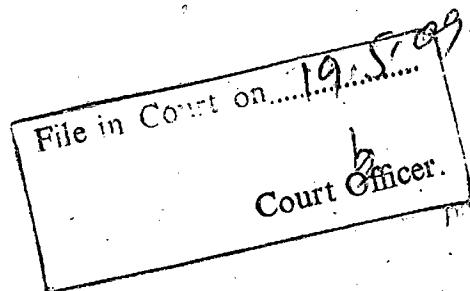
In the circumstances my humble submission is that when the applicant has secured outstanding marks of 94.57 he shall supersede 50%, there being only one senior above him, the 50% shall be one by practice of rounding up. Then the applicant comes top in the panel and Sri Ganesh Kumar secured 2nd position.

This is in addition to my submission already made.

M.K.Majumdar
M.K.Majumdar 1915
Advocate

N.B. Copy to Dr J.L.Sarkar, Sr. Standing counsel for Railways has already been handed over.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH, GUWAHATI 27



O.A. No 54/2006

Tanapada Kumar Das

-v-
UOI & ORS.

As per the direction of this Hon'ble Tribunal
Gone I am producing photo copies of the
proceeding of selection for post of Jr Clerk and
Tabulation Sheet of the selection with this
memo

Filed by

19/5/09
Dr. J.L. Sarker
S.C. Railway.

2

Proceeding of the selection for the post of Jr. Clerk/G from Gr. 'D' to Gr. 'C' in scale Rs. 3050-4590/- against 33 1/3% vacancies in Medical Department.

- 1) In order to fill up 2 (two) vacancies of Jr. Clerk/G in scale Rs. 3050-4590/- in Medical Department against 33 1/3% DP quota, a notification was issued vide No. E/230/1 (Med) dated 05.08.2005, calling option from the eligible Group 'D' staff of medical Department, who have completed 3 years continuous and regular service.
- 2) The community- wise break up of the above mentioned 02 (two) vacancies are as under :-

UR - 01
SC - 01
ST - Nil
- 3) As per extant provision of IREM, all the Group 'D' staff of Medical Department, who have completed minimum 03 (three) years of continuous service are eligible to opt for appearing the above selection. But this does not apply to SC/ST candidates.
- 4) In the above notification dated 05.08.2005, the date of written test was indicated to be held on 26.09.05 in CMD/MLG's office at 10.00 hrs.
- 5) In response to the above notification, a total of 06 (six) Gr. 'D' staff of CMD & MD/MLG's office, submitted their options to appear in the above selection and all the optees were found eligible.
- 6) Subsequently, further to the above notification dated 05.08.2005, it was decided to hold the written test in connection with the above selection from Gr. 'D' to Gr. 'C' in Medical department on 26.09.05 at 10.00 hrs. in CMD/MLG's office and the controlling officers of all the 6 optees were advised to spare and direct them to attend the above written test on 26.09.05.
- 7) The post of Jr. Clerk/G in scale Rs. 3050-4590/- is a "selection" post and as such as per extant instructions, the vacancies in this category are required to be filled up by "positive" act of selection, in the form of written examination only. In this respect, it may be mentioned that Railway Board vide their letter No. E (NG) 1-2003/CFP/2 dated 29.09.2003 (PBR No. 165/2003) have done away with the viva-voce test as a part of selection process, excepting very few categories. As such, in this instant selection from Gr. 'D' to Gr. 'C' (Jr. Clerk/G) in Medical department, viva-voce test is not required to be held as a part of the selection.
- 8) Accordingly, the total marks for assessing professional ability of the candidates shall be 85.
- 9) In order to conduct the above selection, CMD and CPO/A have constituted the selection committee members by nominating the following officers vide

File in Court on.....19.5.05

Court Officer.

Contd....2

(Dr. Sanjiv Dhar)
Dmto/CH/MLG
Dhar
07/12/05

Sanjiv Dhar
(JASPER XMR)
Dmto/PNOL/CHU
07/12/05

19.5.05

20-6-03
20-9-05

GM(P)/MLG's confidential letter No.E/230/1(Med)/CON dated 13.09.2005, as under :-

SN	Name & designation of the officer	Job assigned	Nominated by
1	Dr. (Mrs.) S.Dhar, DMO/CH/MLG	To evaluate the answer sheets	CMD
2	Dr. (Mrs.) J. Hmar, DMO/PNO(E)	To set the question paper	CMD
3	Dr. S.K.Deka, DY. CMD/HQ	As a Hall officer	CMD
4	Mr. R. Narzary, SPO/RP	As the member from Personnel branch	CPO/A

- 10) As per extant instructions, the question paper was set both in Hindi and English.
- 11) In the written test held on 26.09.05 all the 6 (six) candidates appeared and out of 6 (six) 04 (four) candidates could qualify by securing 60% or above marks.
- 12) Accordingly, the committee scrutinized the working reports of the candidates and also their service records to award marks out of 15 marks allotted under the head "Record of Service" and awarded marks to the candidates on consensus basis. The marks have been allotted on the basis of various attributes as recorded in the relevant columns of working reports of the candidates for last 3 years and also on scrutiny of service records.
- 13) Based on the overall performance of the candidates, the selection committee members recommended the following candidates to be empanelled for promotion to the post of Jr. Clerk/G in scale Rs. 3050-4590/- in Medical department against 33 1/3 % quota. As per extant instructions of Railway Board, these empanelled candidates will have to qualify the typing test 30/25 w.p.m. within 02 (two) years from the date of their promotion, otherwise, they will be liable to be reverted.

Panel position as per seniority will be as under :-

File in Court on... 13/9/05
Court Officer

- (i) Shri Ganesh Ram, Sr. Record Sorter under MD/CH/MLG (SC)
- (ii) Sri Raj Kumar, Jdr. Peon under CMD/MLG (SC)

B The selection committee recommends the name of Shri Ganesh Ram (SC) against UR post and Shri Raj Kumar Das, Jdr. Peon against SC post. Shri T.K.Das, Hamal under MD/CH/MLG who secured outstanding marks obtaining more than 80% could not be empanelled as he can not supersede more than 50% and there is only one Sr. candidate above Sri Das.

- 14) The tabulation sheet is enclosed herewith.
- 15) The select list may please be got approved by CMD.

07/12/05
(Dr. Mrs. S.Dhar)
DMO/CH/MLG

13/9/05
(Dr. Mrs. J.Hmar)
DMO/PNO (E)

13/9/05
(Mr. R.Narzary)
SPO/RP

13/9/05
Mr. R.Narzary
CMD/NFR

SN-12
Tabulation sheet for selection for the post of Jr.Clerk/G from Gr.D to Gr.C in scale of Rs.3050-4590/ of Medical Department against 33-1/3% Dilpata.
Their names are arrange in order of seniority.

File no.

19/5/09
by
Court Officer.

Total No. of posts = 02

UR=01

SC=01

ST=NIL

S/ no	Name & designation	Place of posting	Communi ty	D.O.B	D.O.A	D.O.P to the grade	Scale of pay	Educational Qualification	W/Test Marks	Recor Of service	Total Marks	Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13
1	Sri Ganesh Ram Sr.R/Sorter	MD/CH /MLG	SC	03/03/62	09/9/81	01/11/03	2750-4400/	Class IX passed	65.87	9	74.87	Passed and recommended
2	Sri T.K.Das, Hamal	MD/ MLG	UR	22/01/60	04/10/87 16/11/88	As Hamal	2550-3200/	HSCL passed	84.57	10	94.57	Passed but not recommended
3	Sri Chusen Ch.Boro,R/Sorte r	MD/CH /MLG	ST	16/01/66	31/08/89	24/5/03	2650-4000/	Class IX	40.80			for want of Vacancy Failed
4	Sh.Rajkumar Das.Jdr.Peon	CMD /MLG	SC	01/10/70	24/5/90	11/4/01	2610-3540/	HSLC Passed	84.15	10	94.15	Passed and recommended
5	Sh.Subhash Chanda, Hamal	CMD/ MLG	UR	29/7/63	12/5/88 19/9/97	As Hamal	2550-3200/	Class VIII Passed	22.10			Failed
6	Sh.Paresh Ch.Baro,Jdr. Peon	MD/CH /MLG	ST	01/2/68	02/02/96 10/02/01	22/5/03	2610-3540/	HSLC appeared	51.00	9	60.00	Passed but could not recommend for want of Vacancy

2/2/05

Dealer

OS/EMed

1/1/05

Dr. Sarita Dhan (Chairman)
(Dr. Sarita Dhan) (Chairman)
CMD/CH/MLG (JASPER HMAR)
CMD/CH/MLG (JASPER HMAR)
DMD/CH/MLG (JASPER HMAR)
DMD/CH/MLG (JASPER HMAR)
(Signature of Committee member with designation)

2/2/05
R.N. NARAYAN
& PO/RP
(R.N. NARAYAN
& PO/RP)

Approved by

1/1/05
CMD/CH/MLG

2

File in Court on 19/1/09
Court Officer.

Filed the Application 28
through M.K. Maitra or
9.1.09

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH : AT GUWAHATI

O.A. NO. 54/2008

Shri Tarapada Kumar Das

.....Applicant

- Vs -

N.F. Railway & Ors

.....Respondents

SYNOPSIS

The applicant, in this application, challenges the legality and validity of impugned order No. F/230/2 (MED) dated 13/14.12.2005 issued by the SPO/RP for General Manager (P) Maligaon, N.F. Railway whereby selecting the private respondent against 33.1/3% departmental promotion quota of medical department violating the notification dated 05.08.2005 whereby it was sought to form a panel of two (UR - 1 and SC - 1).

LIST OF DATES

Date	Particulars	Annexure	Para No
09.05.1981	A screening committee was held	Annexure 1	Para 4.3
23.7.1981	The applicant was qualified for absorption against existing vacancies of class IV category		Para 4.3

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Filed - The Applicant
through Mr. Magimdar
9.1.09

Date	Particulars	Annexure	Para No
04.10.1982	The absorption was approved		Para 4.3
04.02.1987	A memorandum was issued by Dr. B.D. Bordoloi DMO(G) for AMCO/CH/ Maligaon	Annexure.1	Para 4.3
18.08.1988	The applicant was posted in the post of Hamal by the office order No. E/283/140/14/ Part II		Para 4.4
16.11.1988	Office order dated 18.8.88 was effected		Para 2.1 of w.s
05.08.94	A written test was held for departmental promotion to the post of Junior Clerk(G)		Para 4.4
8.11.94	Qualified in the written test		Para 2.1 of w.s
16.01.95	A refined date for viva - voce test		Para 4.4
24/ 25.04.95	Applicant was not empaneled for the post of Junior Clerk (G)		Para 2.1 of w.s
12.05.01	Another written test was held for departmental promotion to the post of Junior Clerk (G)		Para 4.5

27
Filed to the Applicant
Through DIK/Niyatwala
9.1.09

Date	Particulars	Annexure	Para No
14.06.01	Viva - voce test was held		Para 4.5
09.01.04	Gradation list published		Para 4.8
09.12.04	Issued notification for the post of Junior Clerk (G)		Para 4.7
25.01.05	Office order for written test	Annexure 2	Para 4.7
13/ 15.07.05	Cancellation of notification dated 9.12.04	Annexure 3	
05.08.05	Notification for the post of Junior Clerk (G)	Annexure 4	
13/ 14.12.05	Memorandum issued for result	Annexure 5	

File in Court on..... 19/5/09

Court Officer

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH : AT GUWAHATI

O.A. NO. 54/2008

Shri Tarapada Kumar Das

.....Applicant

- Vs -

N.F. Railway & Ors

.....Respondents

SYNOPSIS

The applicant, in this application, challenges the legality and validity of impugned order No. F/230/2 (MED) dated 13/14.12.2005 issued by the SPO/RP for General Manager (P) Maligaon, N.F. Railway whereby selecting the private respondent against 33.1/3% departmental promotion quota of medical department violating the notification dated 05.08.2005 whereby it was sought to form a panel of two (UR - 1 and SC - 1).

25C

LIST OF DATES

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09.05.1981	A screening committee was held	Annexure 1	Para 4.3
23.7.1981	The applicant was qualified for absorption against existing vacancies of class IV category		Para 4.3

Filed the application
through M.K. Makhine
3.1.09

30

81

Filed - The applicant
through M.K. Mehandor
9.1.09

Date	Particulars	Annexure	Para No
04.10.1982	The absorption was approved		Para 4.3
04.02.1987	A memorandum was issued by Dr. B.D. Bordoloi DMO(G) for AMCO/CH/ Maligaon	Annexure 1	Para 4.3
18.08.1988	The applicant was posted in the post of Hamal by the office order No. E/283/140/14/ Part II		Para 4.4
16.11.1988	Office order dated 18.8.88 was effected		Para 2.1 of w.s
05.08.94	A written test was held for departmental promotion to the post of Junior Clerk(G)		Para 4.4
8.11.94	Qualified in the written test		Para 2.1 of w.s
16.01.95	A refined date for viva - voce test		Para 4.4
24/ 25.04.95	Applicant was not empaneled for the post of Junior Clerk (G)		Para 2.1 of w.s
12.05.01	Another written test was held for departmental promotion to the post of Junior Clerk (G)		Para 4.5

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Filed in the App/cont
through Dikshitar
9.1.09

Date	Particulars	Annexure	Para No
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File in Contd. 19/5/07

svts

on
Court Officer Provincial Cadre list of Medical Department of CID's office, LG.

Rank & designation	Unit	Date of birth	Date of promotion	On fd/Off	Remarks
Chief OS	MD/CH/MLG	25.12.51	30.8.72	16.2.2001	Confd.
Chief OS	SC/CH/MLG	15.4.55	05.7.80	04.3.2003	"

Chief OS in scale Rs.7450-11500/-

1. Sri J. Arora, Chief OS	SC MD/CH/MLG	25.12.51	30.8.72	16.2.2001	Confd.
2. Sri K. Deka, Chief OS	SC CH/MLG	15.4.55	05.7.80	04.3.2003	"

OS/I in scale Rs.6500-10500/-

Sri S.C. Mahali	ST KIT	25.2.57	21.7.79	01.7.94	
Sri S. Majumder	UR AEDJ	20.5.46	04.3.66	02.3.2001	
Sri P.K. Das	U. CHS/MLG	20.6.51	26.6.72	06.6.2002	
Sri M.L. Kalita	U. CHS/DEAT	01.3.55	27.12.02	06.6.2003	

OS/II in scale Rs.5500-9000/-

1. Sri S.K. Lohi	UR MD/CH/MLG	20.2.44	15.9.71	24.7.97	
2. Sri A.K. Sarma	UR CH/MLG	06.12.55	04.2.72	05.6.97	
3. Sri Aridula Mukherjee	UR CHD/MLG	21.12.55	27.3.72	14.2.2001	
4. Sri R.P. Patiya	UR CHD/MLG	30.1.52	16.6.72	26.9.2001	

(Contd....2/-)

(-/-/...../.....)

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1. Sri. L. A. Das	SC	CD/CH/MLG	04.9.50	01.11.70 05.04.1971 07.05.1971	1.0.1.02	Confd.
2. Mr. Bhawan Singh	UR	-do-	11.12.71	07.05.1971 07.05.1971	01.1.2.04	
Repara in scale Rs.2510/-/-/-						
3. Sri. Jitendra Das	UR	CD/MLG	07.4.73	25.10.96		
4. Sri. Indrakishore Rajhur	UR	CD/CH/MLG	01.5.75	13.2.97 17.8.78		
5. Sri. Rakesh Kumar Goala	UR	-do-	02.08.46	01.7.65	27.5.2001	
Repara in scale Rs.2510/-/-/-						
6. Sri. Dasarao Jigulu	UR	CD/MLG	01.9.45	29.1.66	01.7.81	Confd.
7. Sri. Rajkishore Ghosh	UR	-do-	08.10.44	29.6.66	8.4.2002	Surrender on 30.5.78
8. Sri. Rajkumar Das	SC	-do-	31.10.77	24.5.90	11.4.2001	
Repara in scale Rs.2510/-/-/-						
9. Smt. B. Pilkha Naga	UR	CD/MLG	31.1.61	17.3.86	17.3.86	
10. Sri. Ranjeet Shah	UR	-do-	10.10.57	14.11.80	24.7.90	
11. Smt. Kalpana Rakita	UR	-do-	10.12.56	29.10.91	29.10.91	
Repara in scale Rs.2510/-/-/-						
12. Sri. Rajmohan Das	UR	CD/MLG	28.11.46	01.12.66	24.4.79	

(Contd....4/-)

For General Manager (P/LG)

Note. The representation letter, any draft or locomotived telegram, therein passed in, in the sensitivity list should be kept, and to be kept only one month thereafter. No correspondence will be received after the target date.

5. Secy. TUSAU & VFMU with 5 extra copies each. (6) Staff concerned.

4. D/C/TEG (2) D/HR/TEG (4) D/CD/TEG (4) BTI(P)KTM, BPTI, LMG, MSSA

Copy forwarded to - In case of emergency action to -

2/25/102/5 (Head). - 1-254.

For General Manager (P/LG)
APD (TEG)
(A.O. A. Chatterjee)

Subject: D/HR/TEG. In D/HR 22.7.97 12.9.97 Secreted on 19.9.97

Re D/HR/TEG. In D/HR 22.7.97 4.9.97 10.9.97 Secreted on 19.9.97

Copy to D/HR/TEG

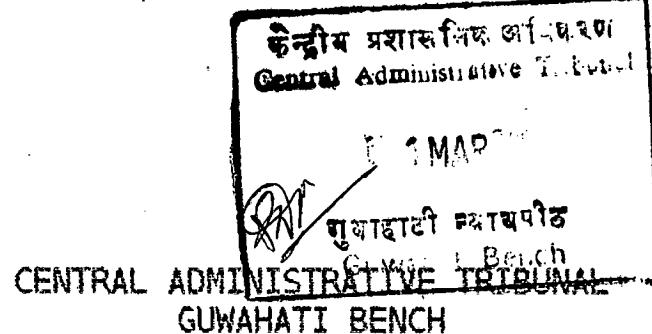
CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH:

Original Application No. 54/06

1. a) Name of the Applicant: - T. K. Deka
b) Respondents: - Union of India & Ors.
c) No. of Applicant(S): -
2. Is the application in the proper form: - Yes / No.
3. Whether name & description and address of the all the papers been furnished in cause title: - Yes / No.
4. Has the application been duly signed and verified: - Yes / No.
5. Have the copies duly signed: - Yes / No.
6. Have sufficient number of copies of the application been filed: Yes / No.
7. Whether all the annexure ~~parties~~ are impleaded: - Yes / No.
8. Whether English translation of documents in the Language: - Yes / No.
9. Is the application in time: - Yes / No.
10. Has the Vokatlatnama/Memo of appearance /Authorisation is filed: Yes / No.
11. Is the application by IPO/BD/for Rs.50/- 260319558
12. Has the application is maintainable: Yes / No.
13. Has the Impugned order original duly attested been filed: - Yes / No.
14. Has the legible copies of the annexurea duly attested filed: Yes / No.
15. Has the Index of the documents been filed all available: - Yes / No.
16. Has the required number of enveloped bearing full address of the respondents been filed: - Yes / No.
17. Has the declaration as required by item 17 of the form: Yes / No.
18. Whether the relief sought for arises out of the Single: Yes / No.
19. Whether interim relief is prayed for: - Yes / No.
20. Is case of Condonation of delay is filed is it Supported: - Yes / No.
21. Whether this Case can be heard by Single Bench/Division Bench:
22. Any other point: -
23. Result of the Scrutiny with initial of the Scrutiny Clerk:
The application is in order.

SECTION OFFICER(J)

11/3/06
DEPUTY REGISTRAR
AM



Original Application No. 54/2006

Shri Tarapada Kumar Das

vs.
Union of India
N.F.Railway & Others

SYSNOPSIS

The applicant joined in service as Medical Staff in 1979/1980.

A Screening Committee was held on 9.5.1981.

On 23.7.1981 the applicant was absorbed permanently on completion of 240 days as Class-IV.

On 18.8.1988 applicant was posted in the post of Hamal.

In 1994 a departmental promotion committee was held, the applicant appeared in the written test and viva voce but his case was not considered.

Next departmental promotion committees held in the year 2001 and 2005 and applicant appeared but his case was not considered without any reason.

The latest departmental promotion committee held on 26.9.2005 to select 1-UR & 1-SC candidate but the respondent vide memo dated 13/14.12.2005 prepared a panel of 2 SC candidates denying the case of the applicant who is the senior most unreserved candidate. Hence this application.

Filed by
Kulsoom Ali
Advocate

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**CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH**

Filed by the petitioner
through Kuban Al.
Advocate

Original Application No. 54 /2006

Shri Tarapada Kumar Das

vs.
UNION OF INDIA
N.F.Railway & Ors.

I N D E X

<u>Sl. No.</u>	<u>Particulars</u>	<u>Pages</u>
1.	Original Application	1 - 9
2.	Verification	10
3.	Annexure - 1	11
4.	Annexure - 2	12
5.	Annexure - 3	13
6.	Annexure - 4	14 -
7.	Annexure - 5	15

Filed by
Kuban Al.
Advocate

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH AT GUWAHATI

(An application under Section 19 of the Administrative
Tribunals Act, 1985)

Original Application No. 54 /2006

BETWEEN
Sri Tarapada Kumar Das
Hamal
Central Hospital
N.F.Railway
Maligaon, Guwahati - 11.

Applicant

AND -
Union of India
1. North East Frontier Railway,
Represented by the General manager
Maligaon, Guwahati - 11.
2. General Manager (Personnel)
N.F.Railway
Maligaon-11.
3. Senior Personnel Officer/RP
N.F.Railway
Maligaon-11.
4. Sri Ganesh Ram (SC)
Senior Record Sorter
Medical Department
Central Hospital
Maligaon-11.
5. Sri Rajkumar Das (SC)
Jdr.Peon
CMD, Maligaon-11.

Respondents.

DETAILS OF THE APPLICATION

1. PARTICULARS OF THE ORDER(S) AGAINST WHICH THIS APPLICATION IS MADE :

This application is made against the order
No.F/230/2(MED) dated 13/14.12.2005 issued by the

Tara Paul Kumar Das

40
Filed by the
Particulars through
Kumar Das
Advocate

SPO/RP for General Manager (P) Maligaon, N.F.Railway, whereby selecting the private respondent against 33.1/3% departmental promotion quota of medical department violating the notification dated 5.8.2005 whereby it was sought to form a panel of two (UR-1 and SC-1).

2. JURISDICTION OF THE TRIBUNAL:

The applicant declares that the subject matter of this application is well within the jurisdiction of this Hon'ble Tribunal.

3. LIMITATION:

The applicant further declares that this application is filed within the period of limitation prescribed under Section 21 of the Administrative Tribunals Act 1985.

4. FACTS OF THE CASE:

4.1 That the applicant is a citizen of India and as such, he is entitled to all the rights, protections and privileges as guaranteed under the Constitution of India.

4.2 That the applicant initially joined as Class-IV hospital staff in the Central Hospital Maligaon under SCMO.

Tara Prad Kumar Das

4.3 That during continuation as temporary Class-IV Hospital staff, a Screening Committee was held on 9.5.1981 and in terms of the proceeding of the said Committee the existing workers who completed 240 days were found qualified for absorption against the existing Class-IV permanently. Accordingly, the applicant was absorbed and appointed w.e.f. 23.7.81 and the same was approved on 4.10.82.

A copy of the memorandum dt. 4.2.87 is annexed herewith and marked as ANNEXURE - 1.

4.4 That the applicant says that subsequently he was posted in the post of "Hamal" on his existing pay and scale of Rs.750-940/- against the existing vacancy by the office order No.E/283/140/14/Part.II (MED) Maligaon dated 18.8.88.

Thereafter, in the year 1994 the applicant was eligible for departmental promotion to the post of Junior Clerk (G) in the scale of Rs.950-1500/- against 33.1/3% departmental quota and written test was held on 5.8.94 and thereafter the applicant was directed to appear before the selection committee for viva voce test alongwith others on a re-fixed date on 16.1.95 following the reservation policy. Accordingly, he appeared

Bara Paudh Kumbh Das

before the selection committee but his case was not considered for promotion.

4.5 That the applicant states that in the year 2001 the applicant again appeared in the written test held on 12.5.2001 for promotion to the post of Junior Clerk (G) against 33.1/3% departmental promotion quota on coming out successfully the applicant was advised to appear in the vivo voce on 14.6.2001 where he appeared and faired well but his case was not considered.

4.6 That the applicant states that his promotion to the next promotion fell due in the year 1994 but his case was not considered for the reason better known to the respondents. Again in the year 2001 he appeared in the written test and viva voce where he faired well but the authority without showing any reason or rhyme did not considered his case for promotion.

4.7 That the applicant states that in this way the respondents again held selection in the year 2005 for filling up the post of Junior Clerk (G) against 33.1/3% departmental promotion quota specifying one post unreserved and one post for the SC for the post of Hamal, Peon, Record Sorter vide notification No.P/230/T(MED) dated 9.12.2004

Jarapad Kumar Das

for the said selection was cancelled and Senior Personnel Officer/RP have issued an order on 13/15.7.2005.

copies of the office order dated 25.1.2005 and 13/15.7.2005 are annexed herewith and marked as ANNEXURES - 2 & 3 respectively.

4.8 That the applicant states that on 5.8.2005 the respondents again proceeded for selection for the post of forming a panel of 2 (UR-1 & SC-1) Junior Clerk (G) and accordingly he was asked to appear as unreserved candidate. It is pertinent to mention here that the applicant is the senior most amongst the unreserved candidates as per the gradation list prepared and published on 9.1.2004.

Copy of the notification dated 5.8.2005 is enclosed herewith and marked as ANNEXURE - 4.

4.9 That the applicant states that this time also the respondents without considering his case for promotion, although he faired well and a senior most unreserved candidate, have selected some other persons vide memorandum dated 13/14.12.2005 in total violation of the notification dated

Tarapad Kumar Das

5.8.2005 which was meant for forming a panel of 2 (UR-1 & SC-1) have selected 2 SC candidates.

copy of the memorandum dated 13/14.12.2005 is annexed herewith and marked as ANNEXURE - 5.

4.10 That the applicant states that the said panel is yet to be effectuated and in the meantime the applicant approached the authority against such deliberate violation of notification and empanelment of 2 SC candidates to review the same but the authority did not pay any heed and denied any claim for promotion.

Hence this application before this Hon'ble Tribunal for redressal of his grievances.

4.11 That this application is made bonafide and for the ends of justice.

5 GROUNDS FOR RELIEF(S) WITH LEGAL PROVISION:

5.1 For that the departmental promotional committee to prepare a panel of 2 (UR-1 & SC-1) for promotion to the post of Junior Clerk (G) but the respondents have selected only SC candidates which is illegal and arbitrary and liable to be quashed.

Jasalad Kumar Das

5.2 For that the respondents denied the legitimate claim of the applicant and as such liable to be quashed.

5.3 For that the applicant is the senior most amongst the unreserved candidates and as such his right to promotion cannot be denied.

5.4 For that there is no blemish in his service records, nor anything communicated as such which may become a hindrance in considering his case for promotion and therefore his right to promotion cannot be denied..

5.5 For that the action of the respondents is whimsical without following any rule and such liable to be struck down.

5.6 For that the applicant's promotion is due in 1994 but his case was never considered without assigning any reason and as such the action of the respondents is tenable in the eye of law.

6 DETAILS OF REMEDIES EXHAUSTED :

The applicant declares that since preparation of the impugned panel notified on 13/14.12.2005 he approached the authority to review the same but the authority declined to do so.

Jasapal Kumar Das

7 MATTERS NOT PREVIOUSLY FILE OR PENDING WITH ANY OTHER COURT:

That the applicant declares that he has not filed any other case before any Court/Tribunal in the subject matter.

8 RELIEF(S) SOUGHT FOR:

Under the facts and circumstances stated above the Hon'ble Tribunal be pleased to admit this application, call for the records and upon hearing the parties further be pleased to grant the following relief(s):

8.1 That the Hon'ble Tribunal be pleased to direct the respondents to consider the case of the applicant for selection against 1 unreserved post by cancelling the selection of anyone of the selected SC candidates from the panel.

8.2 Any other appropriate relief(s) as the Hon'ble Tribunal may deem fit and proper.

9 INTERIM RELIEF(S) PRAYED FOR :

During the pendency of this application, the applicant prays for following interim relief :-

9.1 That the Hon'ble Tribunal be pleased to restrain the respondents not to promote the private

Jarapad Kumar Das

respondents against unreserved post to the post of Junior Clerk(G) till disposal of this Original Application.

9.2 That the Hon'ble Tribunal be pleased to observe that pendency of this Original Application shall be a bar for the respondents to grant the relief prayed for.

10 That this application is filed through the Advocate.

11 PARTICULARS OF POSTAL ORDER:

- i) I.P.O No. : 264319558
- ii) Date of Issue : 28.02.06
- iii) Issuing P.O. : Gwalior
- iv) Payable at : Gwalior

12 LIST OF ENCLOSURE :

As stated in the Index.

Tara Prad Kumar Das

VERIFICATION

I, Sri Tarapada Kumar Das, son of Sri K.C. Das, aged about 46 years, an employee of the Central Hospital, Maligaon, Guwahati - 781 011, do hereby verify that the above statements and averment made in paragraphs 1, 2, 3, 4.1, 4.2, 4.4, 4.5, 4.6, 4.10 & 4.11 are true to my knowledge and those made in paras 4.3, 4.7, 4.8 & 4.9 are true to my information being matter of records derived therefrom and the rest are my humble and I have not suppressed any materials fact.

And I sign this verification on this 1st day of March, 2006.

Tarapada Kumar Das

Sri-19

N.F.Rly.

P
U's Office,
Naligaon.

MEMORANDUM

In terms of proceeding of the Screening Committee held on 9.5.81 the following Subs. working class IV hospital staff under ACMO/MLG who have completed 240 days have been qualified for absorption against existing vacancies of class IV category.

S.No.	Name in full	Design.& station	Father's Name	Dt. of birth	Dt. of Appt.	Dt. of approval
1.	Sri Pradip Das	HA	Sri Sukhendu Bikash Dey		Transferred to A/C	4.10.82
	Biswajit Dey	"	" Sambhu Nath Dey	-do-		4.10.82
	Sonjiti Kr. Dey	"	" Sarada Ch. Dey	29.4.51	3.6.81	4.10.82
	Harekrishna Kumar	"	" Remesh Kumar	4.11.58	19.7.81	-do-
	Parapada Kr. Das	"	" Kartick Ch.	22.1.60	23.7.81	-do-
	Umesh Kumar	"	" Banti Ram Kumar			-do-
7.	Biren Barua	"	" Prafulla Barua	1.3.61	6.9.81	-do-
8.	Kamal Chatterjee	"	" M.L. Chatterjee	1.1.58	6.9.81	-do-
9.	Partha Sarathi Paul	"	Late S.K. Paul	1.11.58	22.9.81	-do-
10.	Slymoli Dey	"	Sri Barun Ch.	Transferred		
11.	Uttom Ch. Deka	"	Dey			
12.	Joydev Kumar	"	" Song Ram Deka	30.10.59	18.3.82	-do-
13.	Danish Ali	"	" Hagen Kumar	28.2.60	8.7.82	-do-
14.	Ajoy Kanti Ghosh	"	" Nasiruddin Ali	1.3.62	10.1.82	-do-
	Sachin Ch. Das	"	Late Amal Kr. Ghosh	31.1.58	5.6.82	-do-
			Sri Hareswar Ch. Das	31.9.60	1.5.82	-do-

A. D. B.
(Dr. R.D. Bardoloi)

DHO/G

for ACMO/CH/Naligaon.

No. E/227/2(Recd.)

Dt. 4.2.82.

Copy to
 1. FA&CAO/MLG
 2. CMO/P/MLG
 3. O.O. Book
 4. E/Bill clerk
 5. Staff concerned
 6. Matron/CH/MLG

DR. R.D. B.
DHO/G
for ACMO/CH/Naligaon.

JCS.

*Copy of the
submitted to Mrs. S. S.
of P. Branch on
12/2/82*

No. P/230/1 (Hos)

To
CMO/Maligaon
MO/MLG.Sub:- Filling up of the post of Jr. Clerk (C)
in scale w. 3050-4590/- against 33/1/3%
fix. Group "D" Grp. "C".

It has been decided to hold the selection for two
one(UR), one(SC) post of Jr. Clerk(C) in scale w. 3050-4590/- against
following schedule. The selection will be held in the form of written
test, the written test will be held on 12-02-95 in CMO's Office, Maligaon
at 10 AM.

ON Name & Designation	Community
1. Sri T. Sengupta, M.C. Das, <u>1991</u>	UR
2. Sri Rajkumar Dasa, J.M. <u>1990</u>	SC
3. Sri Sudhish Chanda, <u>1991</u>	UR
4. Sri Ganesh Nam, B/Secy <u>1991</u>	SC
5. Sri Gopal Ch. Doro, J.M. <u>1991</u>	SC

Working under

CMO/MLG. *Jan*

MO/MLG.

CMO/MLG. *4*

MO/MLG.

MO/MLG.

B

You are therefore requested to direct the concerned staff to
appear for the above selection on the schedule date and time without
fail. Working report of staff concerned for the three years may be
sent to me to CMO well in advance of the schedule date of examination.

25-01-95
(H.N. Thakur)
SPO/NG
for CMO(P)/MLG.

Cecified State for
Maligaon
M.L.G. for
M.L.G.

321 (P.G.M.)

ANNEXURE - 3
 Office of the
 General Manager(P)
 Maligaon, Guwahati-11
 Date- 13.07.2005
 15

No. E/230/2(Med.)

To

✓ 1. DY.CMD/T & A/MLG
 2. MD/CH/MLG

Sub :- Cancellation of selection for filling up of Group 'C' post of Junior Clerk (G) against 33 1/3 % quota for Group 'D' to Group 'C' post of Medical Deptt.

Ref :- Cancellation of this office Notification No. E/230/1(Med) dated 09.12.2004.

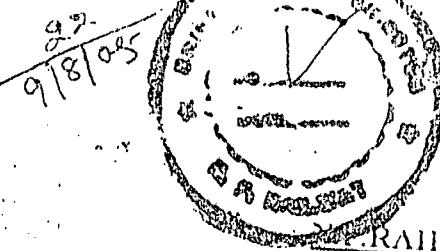
This is to inform you that Group 'D' office staff under Medical department including Ilamals are entitled to appear in the selection of Junior Clerk (G) in scale Rs. 3050-4590/- against 33 1/3 % quota.

Since the name of category of Ilamal has not been mentioned in the above notification of selection mentioned under reference/has been treated as cancelled vide GM(P)/MLG's letter of even number dated 6.5.2005. *Category* *list*

Staff concerned may please be advised accordingly.

R.Narzary
 (R.Narzary)
 Sr. Personnel Officer/RP
 for General Manager (P)

*Recd/for
 Medical Deptt
 13.07.2005*



RAILWAY

NO.E/230/1(Med)
To,
CMD/MLG
MD/CH/MLG

OFFICE OF THE
GENERAL MANAGER (P)
MALIGAON, GUWAHATI-11
Dated:- 05/08/2005

Sub:- Selection for the post of Jr.Clerk/G (3050-4590) against 33 1/3% DP quota, from group D to group C of Medical Department.

It has been decided to hold a selection for forming a panel of 2(two)(UR-1 & SC-1) Jr.Clerk/G in scale Rs.3050-4590/- against 33 1/3% DP quota from group D to group C staff of Medical Department i.e. Peon(2550-3200), Jdr.Peon(2610-3540), Record Sorter(2650-4000), Farash (2610-4540) and Hamals(2550-3200) of CMD & MD/CH/MLG office.

The written exam will be held as under:-

Date of written test	:- 16-09-2005
Venue	:- CMD's office
Time	:- 10.00 hrs.

All group D staff as mentioned above having qualification class VIII passed working under CMD/MLG & MD/CH/MLG & have put in not less than three years continuous regular service on date i.e 05/08/2005 may submit option for consideration for the selection for promotion to the post of Jr.Clerk/G in scale Rs.3050-4590/. The 03 (three) years limit does not apply to SC & ST employees. The selection will be in the form of written test and based on service records.

The written test will consist of one paper for 03(three) hours duration divided into two parts viz. A & B intended to test the working knowledge of the employees in English and to test the General Knowledge standards of the intelligence and proficiency through question in Arithmetic and General Knowledge mainly pertaining to the works of the employee's equated with during his Railway Service.

Since the promotion from group D to group C is in the Ministerial Cadre the employee will henceforth be required to acquire the Computer Skill within a period of one year the type writing skill will be tested on personal Computer i.e.(PCs) for speed of 40 words per minute in English or 35 words per minute in Hindi from the date of promotion of group-C post and their promotion will be provisional subject to requiring the proscribed qualification within the stipulated period.

Please note:-

- ① S. Chandra
- ② Rajkumar
- ③ T. K. Das

→
 9/8/05
 16/8/05 do 13/8/05

Contd....2

5/8/05
5/8/05
5/8/05

✓ SUR

Certified by
Date 16/8/05
Adm

(2)

You are therefore requested to give wide circulation amongst eligible group-D staff working under you who desire to appear in the above selection of the Jr.Clerk/G in scale Rs.3050-4590 and arrange to send their options, if found complete in all respect and fulfilling the norms to this office on or before 25/08/2005. Option received beyond 25/8/2005 will not be entertained.


(R.Narzary)

Sr. Personnel Officer/RP
for General Manager (P)/MLG

Copy for information and necessary action to:-

- 1.Dy.CMD/T & A/MLG
- 2.APO/CI/MLG.


for General Manager (P)/MLG

7
15/12N.E. RAILWAYMEMORANDUM

As a result of selection from Gr.D to Gr.C for promotion to the post of Jr.Clerk/G in scale Rs.3050-4590/- against 33-1/3% DP quota of Medical Department, the following staff who appeared in the selection (Written Test) held on 26/09/2005 have been found suitable and empanelled for promotion to the post of Jr.Clerk/G in scale Rs.3050-4590.

1. Sri Ganesh Ram (SC) Sr.Record Sorter/MD/CH/MLG
2. Sri Rajkumar Das (SC) Jdr. Peon under CMD/MLG

The panel has been approved by CMD on 12.12.2005.

(R. NARZARY)
SPO/RP
for General Manager (P)/MLG

NO.E/230/2(MED)

Dated:-13/12/2005

14

Copy forwarded for information and necessary action to:-

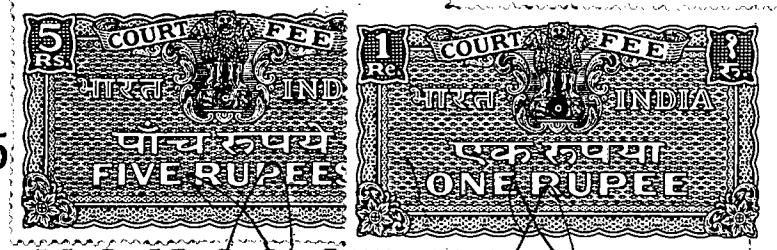
1) CMD/MLG 2)MD/CH/MLG 3)Dy.CMD/T & A 4) APO/CH/MLG.

for
for General Manager (P)/MLG

SL. No.

43165

DISTRICT: KAMRUP



VAKALATNAMA
CENTRAL ADMINISTRATIVE TRIBUNAL
IN THE GAUHATI HIGH COURT GUWAHATI BENCH

[THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA, MIZORAM
 AND ARUNACHAL PRADESH]

OA NO. 54 OF 06

TARAPADA KR. DAS

APPELLANT
PETITIONER

VERSUS
 N. E. FRONTIER RAILWAY

RESPONDENT
OPPOSITE-PARTY

Know all men by these presents that the above named APPLICANT
 do hereby nominate, constitute and appoint Sri/Smti M. K. MAJUMDAR, KURBAN ALI Advocate and such of the undermentioned Advocates as shall accept this Vakalatnama to be my/our true and lawful Advocates to appear and act for me/us in the matter noted above and in connection therewith and for that purpose to do all acts whatsoever in that connection including depositing or drawing money, filing in or taking out papers, deeds of composition etc. for me/us and on my/our behalf and I/We agree to ratify and confirm all acts to be done by the said Advocates as mine/ours for all intents and purposes. In case of non-payment of the stipulated fee in full, no Advocate will be bound to appear and act on my/our behalf.

In Witness Whereof I/We hereunto set my/our hand on this 22nd Day of January, 2006.

N. M. LAHIRI (Sr. Adv.)	K.R. PATHAK (Sr. Adv.)	T.C. KHATRI (Sr. Adv.)	R.P. SHARMA (Sr. Adv.)
B. M. GOSWAMI (Sr. Adv.)	BHUBANESWAR KALITA (I) (Sr. Adv.)	MS. BINOYA DUTTA	S.C. BISWAS
J.P. BHATTACHARJEE (Sr. Adv.)	B. R. DAS (Sr. Adv.)	BHABATOSH BANERJEE	P. C. RAYMEDHI
D.C. SHARMA	S.P. DEKA	R.K. JAIN	UTPAL DAS (I)
B. K. GOSWAMI (Sr. Adv.)	D.R. GUHA	G.K. BHATTACHARYYA (Sr. Adv.)	DR S. S. HARLALKA
A. M. MAZUMDAR (Sr. Adv.)	SAUKAT ALI (Sr. Adv.)	PRANABANANDA PATHAK (Sr. Adv.)	D.R. GOGOI
P. K. BARUA (Sr. Adv.)	B. K. ACHARYYA	DR H. N. DAS (Sr. Adv.)	KHAIRUL BASAR
S. N. BHUYAN (Sr. Adv.)	MS. USHA BARUAH	B. C. MALAKAR	A.S. CHOUDHURY (Sr. Adv.)
J. K. BARUAH (Sr. Adv.)	N.C. DAS (Sr. Adv.)	SAMSUL HUDA	DINDAYAL AGARWALA
ANIL SARMA (Sr. Adv.)	A.K. BHATTACHARYYA (Sr. Adv.)	BHADRESWAR TANTI	KAMAL AGARWAL
B. K. DAS (Sr. Adv.)	A. B. CHOUDHURY (Sr. Adv.)	N.N. SARMA	MD. SAMNUR ALI
M. A. LASKAR (Sr. Adv.)	T.S. DEKA (Sr. Adv.)	JANARDAN DAS	JOYDEV CH. DAS
DR S.N. CHETIA	K. P. SARMA (Sr. Adv.)	CHAITANYA BARUAH (Sr. Adv.)	V. K. BHATRA
A.S. BHATTACHARJEE (Sr. Adv.)	B. P. BORAH (Sr. Adv.)	A.C. SARMA	A.C. BORBORA (Sr. Adv.)
A. R. BANERJEE (Sr. Adv.)	H. K. SARMA	N.Z. AHMED	P.K. KALITA
D.K. HAZARIKA (Sr. Adv.)	PRABIN BARTHAKUR (Sr. Adv.)	N.C. PHUKAN	SAILEN MEDHI
N.N. SAIKIA (Sr. Adv.)	M.C. BARTHAKUR	MUNIN (GAUTOM) SARMA	MRS. M.B. DUTTA CHOUDHURY
J.M. CHOUDHURY (Sr. Adv.)	P.C. GAYAN	FAIZNUR ALI	P.C. GOSWAMI
P.K. GOSWAMI (Sr. Adv.)	C.K. SHARMA BARUA (Sr. Adv.)	D.K. KAKATI	APURBA SARMA (I)
P.G. BARUAH (Sr. Adv.)	ANUP KR. DAS	G.N. SAHEWALLA (Sr. Adv.)	K.H. (SALIM) CHOUDHURY (Sr. Adv.)
C.R. DE (Sr. Adv.)	DR Y.K. PHUKAN (Sr. Adv.)	G. K. JOSHI (Sr. Adv.)	A.K. PURKAYASTHA
D. K. BHATTACHARYYA (Sr. Adv.)	DIBAKAR GOSWAMI	A.A. MIR	ASHIS DAS GUPTA
D.K. TALUKDAR (Sr. Adv.)	BIJON CH. DAS (Sr. Adv.)	MS. REKHA CHAKRAVORTTY	L.P. SHARMA
R.P. AGARWALA (Sr. Adv.)	R.L. YADAV	MRS. JHARANA BORAH	VIJAY HANSARIA
D.P. CHALIHA (Sr. Adv.)	PRAFULLA ROY	S. N. SARMA (Sr. Adv.)	B. N. SARMA
MRS. K. DEKA	A.C. BURAGOHAIN	MD. ABDUL MANNAN	J. L. SARKAR
BISHNU PRASHAD	B.L. SINGHA	DILIP KR. DAS (Sr. Adv.)	R.C. SANCHATI
S.S. RAHMAN	P.K. MUSAHARY	PRADIP KHATANIA	J.P. BORA
GOLAP SARMA	M.Z. AHMED (Sr. Adv.)	N. CHAKRAVORTY (Sr. Adv.)	SISHIR DUTTA
S.R. BHATTACHARJEE (Sr. Adv.)	R.P. KAKOTI	MRS. K. YADAV	C.R. BORAH
P.C. DEKA (Sr. Adv.)	S.I. RASUL	DR B. P. TODI (Sr. Adv.)	P.K. GOSWAMI (I)
BHARGAV CHOUDHARY	GURMOORTHY GOPAL	MRS. K. BHATTACHARYYA	N.S. DEKA
P.K. DAS	B.K. GHOSE (Sr. Adv.)	A. K. BARPUJARI	M. SAHEWALLA
A.K. CHAUDHURI	S. K. BARKATAKI	S. S. SHARMA (Sr. Adv.)	H.A. SARKAR
B. R. DEY (Sr. Adv.)	DR N. K. SINGHA	S. P. ROY	MRS. RUMA BORDOLOI
A.K. PHOOKAN (Sr. Adv.)	D.C. MAHANTA (Sr. Adv.)	K.K. BHATRA	B. K. JAIN
			NILOY DUTTA (Sr. Adv.)

Tarapada Kumar Das

CHINMOY CHOWDHURY	MS. KALYANI DEVI	RAJEN CHOUDHURY	MS. NEELI BORDOLOI
KAMAL NAYAK	PARAMANANDA TALUKDAR	MD. NAZIMUDDIN AHMED	D.K. KOTHARI
SK. N. MOHAMMAD	MANABENDRA NATH	MD. HABIBUR RAHMAN	KALYAN BHATTACHARJEE
D. C. CHAKRAVARTY	MS. MONIDEEPA SARMA	JAYANTA CHUTIA	DAYAL CH. BARMAN
GIRISH MISHRA	D.K. KOTOKY	A.K. ROY	MS. R.L. GOGOI
JOGINDER SINGH (Sr. Adv.)	T. BIDYUT BIKASH	R.K. PAUL	MD. K.A. MAZUMDAR
ABU SHARIF	S.B. SARMA	ASWINI THAKUR	U.C. BHATTACHARYYA
B.B. NARZARI (Sr. Adv.)	S.K. SAHA	JOGESWAR SAIKIA	TAYUM SON
MD. ABDUL WAHED (Sr. Adv.)	YADAB DOLOI	A.K. SARKAR	MS. R. DAS MOZUMDAR
NASIMUDDIN AHMED	R.C. DAS	P.B. MAZUMDAR	MS. SYEDA I.A. BEGUM
MANORANJAN DAS	P.K. TIWARI	L.M. KSHETRY	A.S. NIJAMUDDIN
DR GOBIND LAL	D.C. LAHIRI	M.K. SAIKIA	RANJAN MAZUMDAR
B.C. PATHAK	PRANAB BORAH	A.J. DAS	RAMEN DAS (I)
F.H. LASKAR	DR (MS.) S. RAHMAN	BISHNU BURAGOHAIN	N.N. OZAH
MRS. M. HAZARIKA (Sr. Adv.)	MRS. S.D. BHATTACHARYYA	A.F.G. OSMANI	S.K. PAUL
SAURAV KATAKI	MANOJIT BHUYAN	SANJIB SAIKIA	MUKPERTIN
MD. ABDUL HAI	RAMESH BARPUJARI	MS. PORI BARMAN	DR A.C. PHUKAN
GAUTAM UZIR	MRS. NIRUPAMA SAIKIA	MD. A. SABUR CHOUDHURY	M.C. DEKA
H.R.A. CHOUDHURY (Sr. Adv.)	JENAT MOLLAH	R. N. KALITA	PALLAV KATAKI
MRS. MANJULA DAS	PUSPA KT. BORA	MS. MANOSHI HAZARIKA	S.C. KEYAL
BHABENDRA N. SARMA	NISHITENDU DHAR	MS. A. BHAGAWATI	MS. S. B. BHUYAN
BENU DHAR DAS	M.L. SHARMA	RANJAN BARUAH	SKH. MUKTAR
S. L. TULSHYAN	MS. TRIBENI GOSWAMI	JNAN CH. NATH	APARESH CHAKRAVARTY
N.N. KARMAKAR	R.K. MALAKAR	KR. DEEPAK DAS	MS. J. PHUKAN GOGOI
MRS. REETA BORBORA	BISWAJYOTI TALUKDAR	MONMOHAN TALUKDAR	GAUTAM BAISHYA
HRISHIKESH ROY (Sr. Adv.)	ANIL CH. DUTTA	UPAMANYU HAZARIKA	SIDHARTHA BHATTACHARYYA
PRADIP DAS	SINGHNAD CHOUDHURY	AMLAN DUTTA	M.P. SHARMA
MD. M. H. RAJBARBHUIYAN	DILIP MOZUMDER	BILLAL HUSSAIN	RANJIT DAS
MRS. J. B. KHARBHISH	A.M. BUZARBARUAH (I)	T. J. MAHANTA	RAMESH GOENKA
D. N. CHOUDHURY	ARUP KR. SHARMA (I)	M.D. CHOUDHURY	PHANIDHAR GOGOI
S.S. GOSWAMI	MD. JASIMUDDIN AHMED	MS. S. DEKA BARUAH	MS. P.B. HATIKAKOTI
K. K. MAHANTA (Sr. Adv.)	DR P.N. HAZARIKA	MR. DIGANTA DUTTA	MS. SUNITY SONOWAL
JAGDISH SHARMA	ZIAUL KAMAR	MS. NILIMA DEVI	MS. BABITA GOYAL
P. S. DEKA	MRS. M. PHUKAN	SATYEN SHARMA	BIMAL CHETRI
MONINDRA SINGH	R. K. SAIKIA	RAM CH. SAIKIA	PREM SHARMAH
N.R. PHOOKAN	SUBRATA NATH	UJJAL BHUYAN	BISWAJEET GOSWAMI
K.P. PATHAK (Sr. Adv.)	DHANESH DAS	DIBAKAR SHARMA (I)	MRS. EVA KAKOTI
ARUP KR. GOSWAMI (Sr. Adv.)	H.N. GOSWAMI	MS. A.G. BARUAH	T.C. CHUTIA
S.S. DEY	H.P. BARMAN	MS. MANJULI DEV	V.K. CHOPRA
DIGANTA DAS	MS. JYOTI TALUKDAR	AMARENDRA CHOUDHURY	S.K. SINGH
MRS. B. ACHARYA	SACHIN KR. SHARMA	DR P. K. BHUYAN	C.T. JAMIR
DILIP CHOUDHURY	L.R. DUTTA	MS. G. D. MAZUMDAR	MALKIT SINGH
LAKSHESWAR TALUKDAR	J.N. CHAKRAVARTY	JYOTIRMOY ROY	H.K. SHARMA
S.P. MAHANTA	QZI. S. KUTUBUDDIN	ASHIS BHATTACHARJEE	SUDAMA CHAUHAN
SK. CH. MOHAMMAD	S.K. KEJRIWAL	MS. PRANATI SHARMAH	U.K. BORTHAKUR
HASIBUR RAHMAN	MS. PRATIMA DAS	KHARGESWAR DAS	MS. GEETA DEKA
MS. AJANTA DHAR	JAGANNATH BARUAH	H.K. BAISHYA	MS. N. DUTTA SHARMA
B. IBOCHOWBA SARMA	MD. M. AHMED	BISWA NATH SHARMA	MS. S. ADWANI
A.K. MAHESWARI	MS. B. K. DEVI GOSWAMI	CHANDAN DAS	P.J. PHUKAN
PN. SINGH	B.C. SARMA	S.K. LAHKAR	MS. R. PATHAK BORAH
NILAMONI GOSWAMI	MS. J.D. ACHARYYA	RASAMAY DUTTA	MD. M. H. CHOUDHURY
MS. BHARATI DEVI	V.M. THOMAS	MS. S. BAYAN ROY	RAB HUSSAIN
DR Z.N. SHARMA	K.K. PHUKAN	S. N. DEV NATH	PALLABH BHOWMICK
K.K. DEY	B. DEVA GOSWAMI	D.C. DUTTA	S.M. SARKAR
G.K. DUTTA	AMAL CHANDRA DAS	MS. SNIGDHA BARUAH	S.K. GOSWAMI
B. MRINAL CHOUDHURY	MS. GITI KAKATI DAS	MRS. P.M. DUTTA	HARMOHAN TALUKDAR
KUMUD BARUAH	MS. BAHARUN SAIKIA	PADMA KT. BORAH	R.M. CHOUDHURY
APURBA KR. SHARMA	MRINAL KR. CHOUDHURY (Sr. Adv.)	H.S. THANGKHIEW	MASLIM GHANI
NAZRUL ISLAM	MS. AHMEDA BEGUM	P. J. SAIKIA	J.C. BEZ
RAJIB BORUAH	D.C. KATH HAZARIKA	RAJ KR. AGARWALA	BIJAN CHAKRABORTY
SRIKANTA HAZARIKA	MD. MOTIUR RAHMAN	KAMALESH K. GUPTA	A.B. ROY (Sr. Adv.)
K.N. CHOUDHURY (Sr. Adv.)	MS. DIPTI DAS	B. C. CHOUDHURY	A.M. BUZARBARUAH (II)
MRS. ABHA BHATTACHARYYA	M.K. JAIN	JAIRAM GIRI	UTPAL RAJ SAIKIA
A.K. THAKUR	MS. BASANA RAJKHOWA	SANTANU BHARALI	L. NESSA CHOUDHURY
A.C. MAHANTA	S.C. DUTTA ROY	P.K. ROY	DHIRAJ KR. SAIKIA
MS. BHUMIKA CHOUDHURY	S.L. JAIN	MS. GOURI SINHA	J.K. MISRA
DRAK.G. THAKURIA	B. K. BHATTACHARJEE	P.C. DEY	BIPUL SARMAH
D.K. MISRA (Sr. Adv.)	MS. ANUPAMA DEVI	K.K. NANDI	MS. S. DAS BARUAH
DR A.K. SARAF (Sr. Adv.)	MS. M. BUZARBARUAH	R.N. PURKAYASTHA	G.K. THAKURIA
DR R.C. BARPATRAGOHAIN	MS. MRIDULA DEVI	S.K. SINGH	H. K. NATH
MD. ALI SEIKH	BHASKAR J. DUTTA	D.K. GOSWAMI	RAFIQUL ISLAM
B.K. TALUKDAR	MANIK CHANDA	R.K. JOSHI	K.R. SURANA
NISHITENDU CHOUDHURY	K.K. MOUR	D.C. CHETIA	MS. L. CHENTALAPATI
G.P. BHOWMIK	B.B. GOGOI	MD. ABDUL HANNAN	MS. D. DAS ROY
MD. ABDUL HAKIM (I)	ABDUR ROSHID	MD. IQBAL HUSSAIN	ANUPAL DUTTA
UPENDRA NATH DAS	M.R. PATHAK	DEBJIT KR. DAS	P.K. ROYCHOUDHURY
P. K. GOSWAMI (II)	P.K. SHARMA	MS. A.D. THAKURIA	K.C. MAHANTA
SANJOY MITRA	P.K. BARMAN	MS. ANUBHA DAS	B. C. TALUKDAR

R.K. DAS (Sr. Adv.)	S.K. MEDHI (I)	MS. S. SENAPATI	MS. APARAJITA SHARMA
PRABIR CHOUDHURY	MD. SHAMSUL ISLAM	MANAS SARANIA	AJOY KR. DAS
KHAGEN GOGOI	RATUL GOSWAMI	MRS. PRANITA CHOUDHURY	BIMAL KR. JAIN
RAJESWAR SARMA	JOYRAM SAIKIA	DEVASHIS THAKUR	REKIBUDDIN AHMED
T.G. BARUAH	BHUMIDHAR BARUAH	MS. Z. ARA BEGUM	MRINAL KALITA
D.G. BARUAH	DEVA KR. SAIKIA	K.C. SARMA	MS. CHANDRAMA SARMA
MD. ABDUL HAKIM (II)	PRAN BORA	SUMAN CHAKRABARTY	K.D. CHETRI
AJIT CH. KALITA	DEBAJYOTI TALUKDAR	ABRAR AHMED	S.J. BARTHAKUR
B.C. SAIKIA	MS. M.D.G. BARUAH	MS. SANGHAMITRA DOWERA	MS. ANJANA DAS
TAFAZZUL HUSSAIN	BHABANI PHUKAN	PRASANTA KHATANIAR	K. KATH HAZARIKA
TAUHIDUL ISLAM	RAHMAN ALI	ANUP JYOTI SARMA	PARITOSH BANIK
R.D. LAL	DHIRENDRA KR. DAS	S.C. CHAKRABORTY	ARUNABH CHOUDHURY
B.C. CHAKRABARTY	R. K. BORAH	P.M. DASTIDAR	BHASKAR DUTTA
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SUKUMAR CHOUDHURY	HRISHIKESH SARMA	MS. DEEPAWALI SHAH	DULAL TALUKDAR
G.C. PHUKAN	A.R. SIKDAR	D.K. CHOMAL	C.R. BISWAS
N.H. MAZARBHUYAN	NITYANANDA BARUAH	MS. ASHA JAIN	BHASKAR KR. SHARMAH
BIMAN BARUAH (Sr. Adv.)	N.K. NATH	MD. A.H. LASKAR	A.K. SAIKIA
TONNING PERTIN	DR PAUL PETTA	AJIT DAS	DINESH AGARWAL
BASARUDDIN AHMED	MS. ARIFA K. CHOUDHURY	MS. REETUJA DUTTA	MS. PANCHALI BHATTACHARYA
MS. DEEPA BORAH	D.M. BORDOLOI	S.K. TEWARI	MS. MAMONI CHOUDHURY
MD. ABDUL MALEQUE	BHABA KANTA GOSWAMI	TAPAN KR. DAS (I)	MS. TRIPUDHARA DAS
J. C. GAUR	M.K. GARODIA	SHAH S. A. RAHMAN	SURAJIT CHAKRABARTY
H.K. CHOUDHURY	MRS. R. PHUKAN SAIKIA	PARAG K. DUTTA	MS. U. BHATTACHARYYA
BIPLAV CHAKRAVORTY	J. N. SARMA	P.C. BARPUJARI	MS. MOMIKSHYA ARUNA (OZAH)
P.N. CHOUDHURY	HAMIDUR RAHMAN (I)	B.N. HAZARIKA	RAJESH AGARWALL
ARUNESH DEB ROY	KAMALESH SHARMA	R.R. KALITA	ABDUL MALIK
MS. N. BHATTACHARYYA	BISWADEV SINHA	M.K. SHARMAH	MS. D.S. NEOG
PRABIN MAHANTA	H.K. DAS	B.C. KALITA	MS. N. N. AHMED
H.K. MAHANTA	B.D. KONWAR	DR B.U. AHMED	MS. S. T. SARMA
M.M. RAY	T.N. SRINIVASAN	M.U. MAHMUD	H. B. GOSWAMI
P.K. DAS	DILIP BARUA	B.N. SARMA BORDOLOI	KHIZIRUL MONIR
MS. SOHELI SEAL	N.J. DUTTA	SALAHUDDIN AHMED	MRS. K. K. CHOUDHURY
MR. AJANTA TALUKDAR	J. K. BAISHYA	MRS. J. SAIKIA BHUYAN	MS. MAMONI DEKA
MRS. N. T. NATH	MATHEIM LINGGI	NARAYAN CHAKRABORTY	MS. DEBJANI SEAL
NIRMALENDU SINHA	MS. APARNA DEV	SASHANKA DASGUPTA	MS. PRIYANKA BARUA
MISS. Z. TSIBU KHRO	AVIJIT ROY	RIPUN BORA	ABHIJIT BHATTACHARYYA (I)
MS. ANITA DEVI	KRISHNENDU PAUL	JAYNAL ABDIN (I)	MS. ECHO SHARMA
MRS. ANU BARUA	HALADHAR KALITA	T.P. MAZUMDAR	KALYAN PATHAK
MS. FATIMA AHMED	DIBAKAR GOSWAMI (II)	ANUPAM SARMA	MANISH GOSWAMI
NILUTPAL BARUA	MRS. N. DEVI SARMA	KAMESWAR LASKAR	MRINMOY KHATANIAR
MS. BABITA DAS (I)	C.R. DAS	U.K. THAKURIA	DIPANKAR BORA
UTPAL CH. DAS	MS. ANJU TALUKDAR	J. M. DAS	SUMAN SHYAM
ARUP KR. SARMA (II)	S. P. DEY	MS. G. DAS LAHKAR	BEDADYUTI CHOWDHURY
MS. S. BARPUJARI	MRS. INDRANI SARMA (I)	CHANDRA BORUAH	MS. BORNALI BHUYAN
S.S. SAMADUR RAHMAN	MS. BHANU SENAPATI	S.P. SHARMA	MS. BANTI DUTTA
BISWAJIT PRASAD	DEBASIS SUR	BHUBANESWAR KALITA (II)	MS. MOUSHUMI DEKA
MS. M. PRADHAN	MS. ANURUPA DEY	N. K. GOLDSMITH	MS. CHANDANA NANDI
A.K. JAIN	D.C. BORAH	SURAJIT DUTTA	SUNIL AGARWAL
MS. JYOTIMALA KONWAR	R. K. PRADHAN	A.K. MEHTA	HARI KANTA DEKA (Sr. Adv.)
MS. CHANDANA DEKA	SANTANU BHATTACHARYYA	ANJAN J. SAIKIA	MS. REHANA BEGUM (I)
D.R. BORA	SATYAJEET SHARMA	A.K. BARUAH (II)	O.P. SAHARIA
H.R. KHAN	DEBA KR. DAS	BALDEV SINGH	S.C. ACHARYA
SYED I. RAHMAN	PRIYATOSH BHATTACHARJEE	Y.S. MANNAN	S.S. DUTTA
PARAMANANDA BORAH	PARITOSH PURKAYASTHA	RAJ SEKHAR	AKHTAR PARVEZ
JAYANTA TALUKDAR	MS. RINA BHATTACHARYYA	PULIN BISWAS	MS. N.S. THAKURIA
MS. BONTI SARMA	DEBAJIT BHATTACHARJEE	MONOJ BHAGABATI	S.S. MOZINDER BAROOAH
KULENDRA BHATTA	PRADIP DUTTA ROY	SONESWAR DAS	DIPU MANI THAKURIA
MS. A. DEKA LAHKAR	M.K. MAJUMDAR	MRINAL SARMA	JAINUL ABEDIN (II)
P.K. BARUAH (II)	B. M. CHOUDHURY	MD. A. ALAM KHAN	JAWRA MAIO
CHITTARANJAN GOSWAMI	SOUMITRA SAIKIA	MRS. J. CHAKRABORTY	JOGEN HANDIQUE
N.K. BARUA	SYED MD. T. CHISTIE	MS. S.B. CHOUDHURY	I.A. TALUKDAR
B.K. BAISHYA	DR (MRS.) M. PATHAK	U.S. AGARWALLA	BIKRAM CHOUDHURY
IFTE KHARAHMED	MS. KALPANA BARUAH	P.K. SENOWA	NABAJIT BHARALI
D.C. NATH	B.W. PHIRA	O.K. MAHESREE (Sr. Adv.)	MRS. H. M. PHUKAN
MS. NILUFAR RAFIQUE	S.R. RAVA	N.N. BHUYAN CHOUDHURY	A.R. MEDHI
ZAFAR IQBAL	MS. P.B. BHATTACHARJEE	SARBESWAR DAS	MD. BABULUR RAHMAN
MS. MEGHAMALA SHARMA	S.C. BHARALI	MRS. AMI B. SARMA	P.K. PODDAR
AJANTA SARMA	MANOJ AGARWAL	AFTAB ALAM	MD. ILIAS ALI
ADIL AHMED	HAREN DAS	J.K. ADHYAPOK	RAMKRISHNA BHATTACHARJEE
MS. NANDITA MORAL	MS. AJANTA NEOG	COL (RTD.) M. GOSWAMI	M.K. MISRA
MS. DEEPANJALEE DAS	ARNAB BISWAS	B.K. SINGH	R.J. BARUA
O.P. BHATI	SAHIDA BEGUM	MD. AYUB ALI	B. K. DUTTA
DR (MRS) P. CHAKRABARTY	MONMOHAN GOSWAMI	ADHIR S. CHOUDHURY	MRS. S. DAS BHUYAN
JAINUDDIN AHMED	P.C. CHOUDHURY	S.R. SAIKIA	MRS. M. RAJKUMARI
B. KARPUKAYASTHA	M.N. NATH	BAHADUR RAMCHIARY	ACHYUT OZAH
SIDHARTHA SARMA	MS. UMA CHAKRAVORTY	TAPAN DAS (II)	BIKAS HAZARIKA
A.K. DEY	MS. JUTHIKA CHAKRABORTY	MRS. PUSPA GOGOI	MS. MONI NATH

S. K. DAS	SHAJAHAN ALI	BHASKAR BARMAN	SANTOSH JAIN
RAHMAT ALI	DHIMAN TALUKDAR	MS. BIJOYA BAIRAGI	SUNIL KR. JAIN
DEVAJIT SAIKIA	U.P. BARUAH	PABITRA S. BHATTACHARYYA	DIPENJYOTI DUTTA
MATIN B. U. AHMED	MS. ARUNIMA SENAPATI	SURAJIT BHARALI	MRS. BANANI DAS
B. K. HAZARIKA	MS. SUJATA CHANGKAKOTI	MS. BABINA BEGUM	RAJESH KR. CHAYENGIA
SONJOY SARMA	A.L. MANDAL	MS. NANDITA BHARALI	MS. ASHA TEWARI
MD. A. J. ATIA	UTPAL DAS (III)	SUJIT KR. GHOSH	MRS. R. BORO BORAH
ASHIF AHMED	S. K. KHAITAN	MISS. RUPALIM DAS	MISS. REKHA DEKA
MATIUR RAHMAN	MRS. V. L. SINGH	PRANAB SHARMA	MS. N. MEDHI KALITA
A.K. BASFOR	ARNAB JAN DEKA	MISS. M.M. BORAH	MANASH GARODIA
SHOUMEN SENGUPTA	S. K. SINGH	MS. BANTI BAISHYA	JAKIRUL I. BORBHUIYA
D.K. JAIN	NIRAN BARAH	RADHA M. DAS	SUBIR BHATTACHARJEE
MS. MALLIKA DUTTA	MRS. A. A. BEGUM	PADMESWAR DEKA	MS. DIPIKA BORGOHAIN
AJUNGLA AIER	SONESWAR SAIKIA	ANUPAM CHAKRABORTY	MRINALENDU CHOUDHURY
H. B. SARMA	J. P. CHAUHAN	ANGSHUMAN BORA	DHRUVAJYOTI PATHAK
PRAJNAN C. DEKA	DEBAJIT GOGOI	RAJEEV DAS	KAUSHIK HAZARIKA
ARINDAM BARTHAKUR	GAUTAM SOREN	BISWAMBHAR SHARMA	DILIP BARUAH (II)
M. J. DAS	AFSARUDDIN CHOUDHURY	HARGOBINDA BORUAH	MD. ABDUL MATLIB
P.K. TALUKDAR	JOGEN BORDOLOI	MS. JITUMONI SHARMA	RAJIB HAZARIKA
MS. MOHSYNA SYREEN	SUNIL KR. SINGHA	PUTUL CH. GOSWAMI	NABASHISH GOSWAMI
MS. K. M. PHUKAN	MRS. B. BHUYAN	RANJAN GOGOI	DEBASHISH BATTACHARYA
MS. J. RANI BORA	ARUN NATH	MISS. LOLITA RENGMA	KUMUD CH. BORO
MANASH BARUAH	MS. M. BORDOLOI	MISS. BASABI DAS	NARENDRA NATH JHA
K.K. BHATTA	SADHAN KALITA	MS. RUPANJALI DAS	RANDEEP SHARMA
MRS. RANI DUTTA	CHINMOY BHATTACHARYYA	MANISH CHOUDHURY	MS. TAMANNA BORA
ASLAM KHAN	ANUPAM CHAUDHURY	MISS. MARAMEE GOGOI	MRS. FARIDA BEGUM
PRANAB CHAKRABORTY	PRABAL KATAKI	NABIN DEB NATH	NEELANJAN DEKA
MS. PURABI KALITA	SANJU GANGULY	MRS. CHAYA DEVI	DEVASHIS BARUAH
JAYANTA DEKA	R.K. BOTHRA	MS. BASHARI SEAL	MS. MEETA DEY
NAVAROON NATH	MS. NAVANITA MITRA	MISS. DEBALINA CHOUDHURY	TUSHAR KT. RAJKUMAR
MS. NIRMALI TALUKDAR	RAM NAKSHTRA	MS. SMRITISHREE CHAKRAVARTY	MISS. S. MADHURI NEOG
N.A. LASKAR	S.N. RAY	MISS. MAMANI BASAR	MRS. RUNUMI DAS
NAJROL HAQUE	D.K. SARMAH	MISS. SANCHITA ROY	MISS. B. MAYA CHHETRI
MITHUN TALUKDAR	MS. ANUPAMA DASS	MISS. ANJALI DAS	MD. MASUD-UR-RAHMAN HAZARIKA
KAHAIYALAL GUPTA	MISS. R. DEKA	DIPAK KR. KALITA	TAPAN CH. DAS (III)
MRS. M. GOHAIN	L.K. BORAH	NURUL I. CHOUDHURY	SANJAY KR. CHAKRABORTY
MRS. GITA MEDHI	R.K. ADHIKARY	MD. A.K. HOSSAIN	MRS. D. BAISHYA (GOGOI)
B.S. BASUMATARY	S.K. SHARMA	MS. KAVERI MEDHI	MS. ANJU AHMED
N. P. DAS	MISS. ANITA DAS	KAUSHIK GOSWAMI	ROBIN KR. DUTTA
DHRUBA KR. SAIKIA (Sr. Adv.)	J. K. SARMA	ABDUR R. SHEIKH	SHARIF UDDIN
INDRANEEL CHOWDHURY	MRS. M. CHOWDHURY	MS. TAPASI DAS	MRIDUL KR DAS
MRS. R. S. CHOWDHURY	ZIAUL ALAM	HEMANTA KR. SARMA (II)	MRS. CHANDANA SHOME
SUBRAT BHUYAN (I)	MS. N. HOMCHAUDHURY	MISS. DIPSHIKHA DAS	RITU PARNA HAZARIKA
MRS. JYASNA SIKDAR	S.K. SINHA	RAJESH KR. BHATRA	ABHIJIT DAS
MRS. M. SARMA BARUAH	ROMEN BARUAH	SAGAR RAVI G.	MS. KANCHAN NEWAR
J. P. DAS	ARUPANANDA CHOWDHURY	PADMADHAR UPADHYAY	HRISHIKESH DAS
HIRALAL MAURYA	NILADRI BHATTACHARYYA	MISS. PEACE LAHKAR	PRABIN DAS
KAMALAKSHYA DAS	MS. I. KRISHNATRAIYA	IKBAL H. SAIKIA	ANKUR BHUYAN
MS. IPSITA GOHAIN	MS. PAHARI SAIKIA	DIBAJYOTI BORAH	MRS. SHAHNAZ BEGUM
MS. DIPASHREE SINHA	N. K. BARKAKATI	MISS. HASINA YESMIN	DEVA KR. DAS (II)
MS. NIRUPAMA BARUAH	ASHIM KR. CHOUDHURY	MRS. JURI D. BARMAN	MS. ROUSHANARA CHOUDHURY
MS. PAPIA CHAKRABORTY	MS. S. HAZARIKA	MISS. ASMINA BEGUM	RABINDRA CH. PAUL
HAREKRISHNA DEKA	RUPJIT DE	MRS. RAKHEE B DEB	MS. M. BHATTACHARJEE
SAJID RAHMAN	R.K. NATH	MRINMOY DUTTA	MS. NAVANITA BARUAH
MS. APARNA AJITSARIA	D. J. DUTTA	MISS. SANTANA SARMA	UJJAL KR. GOSWAMI
G.B. DAS	R.K. SARMA	BIMAL SARMAH	MRINAL KT. NATH
DEBAJEET THAOSEN	DINAMANI SARMAH	AMBAR BARKATAKI	DURGA P. MANDAL
S.K. MEDHI (II)	PARTHA CHOUDHURY	MISS. NIZIFA KHANAM	MISS. NAMITA CHOUDHURY
BEGUM R. A. SULTANA	B.P. SINHA	MS. BARNALI MAHANTA	DILIP KR. JAIN
ALOK DEB	ROFIQUDDIN AHMED	MIZAZUR R. BARBHUOYA	MISS. IJUMONI THAKURIA
MS. B. CHAKRABARTTY	AISWARYYA SARMA	SANJAY ROY	ARUN DEV CHOUDHURY
MS. INDRANI CHETIA	MS. A. BARUA	IMTI LONGJEM	NAKUL KALITA
MS. ANUPAMA DEVI	MD. NIZAMUDDIN SEIKH	MISS. BIPASHA SARKAR	MS. MUNMUN B. SARMA
SIDDHARTH BARUAH	DIGANTA GOGOI	MISS. RINI SHARMA	MISS. RANJUMONI NEWAR
S.R. RAJBONGSHI	SANJIB ROY	SHAMIMA JAHAN	MOIRANGTHEM G. SINGH
K.K. BHATTACHARYYA	MS. KALPANA GOGOI (SARMAH)	NILOUTPAL RAJKHOWA	SANDIP BHATTACHARJEE
MS. MANJULIKA BAROOAH	ANIRBAN DAS	R.K. DEV CHOUDHURY	DEBASHISH SAIKIA
MS. MANJUSHA JHA	MRS. INDRANI CHOWDHURY	SONIT KR. SAIKIA	NANDAN SARKAR
MD. KHORSHED ALI	ANAN KR. BHUYAN	MISS. SEWALI KEOT	SOFIQR RAHMAN
ZAHANGIR HUSSAIN	PALASH DAS	MS. MITALI MAHANTA	UDAY J. SAIKIA
S. N. DEV PUZARI	MS. BIPAAKKHI BORTHAKUR	GAUTAM KR. SARMA	PANKAJ KR. DEKA
DIGANTA KR. MISRA	DIPAK KR. DEY.	SHAHAB UD. MAZUMDAR	IMRAN H. LASKAR
MD. AFTAB HUSSIAN	PARTHA P. BARUAH	ABDUL MANNAF	MS. BANASHREE GOGOI
MRS. N. S. AHMED ISLAM	AJIT KR. DUTTA	RAGHUNATH PD. ROY	MISS. HIRAMONI DEKA
MS. G.R. MAHILARY	MD. BAHARUL ISLAM (I)	NURMOHAMMOD SARKAR	
M.K. MODI	MD. TARIQUL ISLAM		
I.A. HAZARIKA	ABU SAYED		

ISWAR CH. GOGOI	SUDIPTO BHATTACHARJEE	MRS. RUBI G. GOHAIN BARUAH	MISS DIPANJALI DEKA
MISS BIJOYA SINHA	PRAHLAD KR. BRAHMA	MISS. JOYATI PAUL	MD. ALAM GEER
MD. KURBAN ALI	MS. JAGRITI RAJKUMARI	MISS. ANOWARA MAZUMDAR	NUR ISLAM
SAHIDUL H. SARKAR	KUSH RAM BORA	MISS. MADHUSMITA BAISHYA	BABUL DEKA
GAUTAM SHARMA	MS. DEEPALEI KALITA	ABHIJIT DAS	AJOY KR. PHUKAN
MISS. ADITI BHATTACJARJEE	DEEPAK BORA	BIJOY KR. DAS	ATAL TEWARI
DHRUBA BANIA	DIPANKAR PD. BORAH	JAHURUL ISLAM	MISS WAHEEDA REHMAN
GAUTAM CHAUDHURY	RAJESH KR. AGARWAL	MISS. GITUMANI DEKA	N. UNNI K. NAIR
SATYABRAT DEV SARMA	MRS. SACHITRA BORA	MS. HIRANYAMAYEE BARUA	NABADIP BAROOAH
MRS. NIRADA SEAL	SUJOY GOSWAMI	MD. JEHIRUL I. AHMED	J. A. HASSAN
NARAYAN D. BHUYAN	RINKU MAHANTA	MS. PRTIBHA DEKA	MISS SANGEETA SARKAR
KULAJIT DAS	JAIDEEP PURKAYASTHA	MRS. S. BORPATRA GOHAIN	ANJAN KR. DAS
MD. ASLAM KHAN (II)	ZAKIRUL AHSAN	MRS. MANASI DAS	MISS JAYA CHANDA
SAMIUL MUNIR	MISS. RINKI BISWAS	SYED S. FAROOQUE	NITESH BHATRA
SANTANU GOSWAMI	MISS. SHABNAM CHETTRY	PARANGAM N. GOSWAMI	MISS DOROTHY ROY
NARAYAN SHARMA	MISS. MANASHI CHOUDHURY	ANOWAR HUSSAIN	MS. ARPANA BORAH PHUKAN
MS. PANCHALI BRAHMA	SANTANU RAJ GOGOI	ADITYA HAZARIKA	MISS LIPKA TALUKDAR
MANISH NATH	MISS. SHARMILA DAS	SHIMANTA NEOGI	MISS MEGHALI DEHINGIA
MISS. REHNA BEGUM (II)	MRS. RUPREKHA DAS	RUPAK DHAR	MISS RIMLY BARUAH
MS. RAJI CHETRI	MS. ARPITA PAUL	TAPAS DHAR	MS. BIPASHA DAS
KISHOR KR. BHANSALI	JOY DAS	RAJA JOY PHOOKAN	MS. PRANITA DAS
DIBAKAR BORAH	DHRUPAD KASHYAP DAS	MANOJ KR. SHARMA (I)	ABHIJEET KR. BARUAH
NARESH MARKANDA	MS. SARMISTHA BARUA	ROUSHAN LAL	SULTAN AHMED
MRS. MAITREYEE BORAH	MRS. PRANITA PATHAK	MD. ROFIQL ALOM	MISS BARNALI BARUAH
JAYANTA KR. PARAJULI	MS. MOUSHUMI DAS	MISS. PRANATI DAS	MRS. M. MAZUMDER DEB
BAPAN CHOWDHURY	MS. BULIE SARMAH	RATUL DAS	MS. PANKAJA UPADHYAY
UTPAL KR. KALITA	MS. NANDINI MUKHARJEE	MISS. BAGMITA SARMA	THANESWAR SARMA
MS. APARAJITA SAIKIA	NEERAJ ANAND	MISS. P. R. MAHANTA	ASHIM TALUKDAR
MRS. MEERA H. BORAH	GITARTHA PATHAK	SANTANU BORTHKUR	ABID ALI
DEBABRATA SAHA	SANKAR P. BHATTACHARJEE	MISS. MITALI BHUYAN	MS. SIMA GUPTA
MS. ANIMITA GOSWAMI	MD. KOHINOOR ISLAM	MISS. SABINA YASMIN	D. N. BHATTACHARYYA
MS. MANOSHI SHARMA	SYED MUSFIQUR RAHMAN	KISHORE KR. HAZARIKA	MISS SUDAKSHINA KHANIKAR
MISS. SATYAWATEE KONWAR	PUSPENDRA KR. MEDHI	MOYNUL H. CHOUDHURY (2)	ASHIMANTA GOSWAMI
MD. JAKIR H. KHAN	SANJIB KR. SINGHA	JONAB ALI AHMED	ANIL SHARMA BHATRA
BIJAN KR. MAHAJAN	MISS. NILAKSHI GOSWAMI	BHASKAR NATH	K. R. PATGIRI
ABHIJIT BHATTACHARJEE (II)	MISS. MANISHA SHARMA	ALIN SARMA	DEBENDRA SAHARIA
ARSHAD CHAUDHURY	GAUTAM RAHUL	KULA PD. GOGOI	RAJIB SARMA
PRANAB KR. DAS	MS. ANITA VERMA	H. M. A. MANNAN LASKAR	MUSTAFA JAMAL. QUADIR
MS. MITALEE LAHKAR	TONGPOK PONGENER	BIBHASH PATHAK	MISS MANASKANTA BARUAH
KHANINDRA LAHKAR	ANIL GOHAIN	MD. JYOTSHNA ALI	MISS KAVITA K. JAIN
MS. MANJU BORDOLOI	MISS. ANUJITA BORA	JITU BORAH	TAPAN RANJAN DAS
SUSHANTA S. BAROOAH	SANJAY KR. SINGH	MISS BABITA DAS (II)	TRIDIB KALITA
MS. S. HAZARIKA (BORA)	SANJIB BARUAH	MISS RUNMANI DEKA	MS. MAMONI ROY
MD. ASLAM	MISS. SOBHANA SAIKIA	MISS MURCHAN SARMA	SAIDUL ISLAM
PRANJAL DAS	MISS. MOON BARUAH	ASHOK KR. BORA	MS. SHAMIMA BEGUM
MS. PANNA SHARMA	BRIJESH SHARMA	RANJAN KR. BHARALI	DIPANKAR BAGCHI
MS. MONALISA KONWAR	MISS. RAKHI PATHAK	BIJAY KRISHNA SEN	SHYAMAL AICH
SANDI K. DEORI	RATAN CH. DAS	MISS MEDHA LILA GOPE	MS. KANIKA SINGHA
MS. M. CHAKRABORTY	NABAJIT NARZARY	DR N.G. GOSWAMI	JAGADISH CH. GOGOI
DEBOJIT SENAPATI	SAFIQL HUSSAIN	KASHEM BHUYAN	MISS SWARNALI S. CHOUDHURY
RAJKUMART. SINGH	NASIR UDDIN	MISS LIYANA RAHMAN	HARIBRATA CHANDA
MS. B. GHOSH (SEN)	MS. N. M. BORDOLOI (BORA)	M. U. MONDAL	MUKUT CH. BHATTA
MS. TASFIA HUSSAIN	PRAKASH KR. BOTHRA	MISS PARUL DAS	SUJIT KR. ROY
MRS. MEHBOOBA BEGUM	BIJOY CHETIA	JAYABRATA SINHA	RAJU GOSWAMI
JAI KISHAN BAJAJ	SUBHAJIT BANIK	MISS BIJAYA HAZARIKA	NANI G. KUNDU
MS. JAYATI PURKAYASTHA	SAHADEV DAS	MISS SUMITA CHOUDHURY	SHEKHAR CHAKRABORTY
MS. PAREE GOGOI	DR K. UDDIN AHMED	DEBAJIT BARUAH	OM P. AGARWAL
A. M. BARBHUIYA	MD. A. Q. AKANDA	MISS DIPANJANA NANDI	RANABRATA BANERJEE
MISS. ARJUMANDA BHANU	PRADIP KR. AGARWALA	ABDUL KASHIM TALUKDAR	MS. SUMITRA SARMA
MS. KANGKI BORKATAKI	MD. FARID U. BARBHUIYA	BIKASH SARAF	MRS. BANDANA DEKA
BINOY PATHAK	MISS. NIYATI KALITA	MS. AMVALIKA MEDHI	TARUN BORA
NITYANANDA UPADHYAYA	MRS. SADHANA KALITA	BABUL KUMAR DAIMARI	MOTI RAJ ADHIKARI
SANJIT SHIL	ARUP GOSWAMI (II)	MISS IVALINA DEKA	MISS SABBINA YASMIN
MS. JULIE MAHANTA	MS. ARUNDHATI BORA	SANJIB GOSWAMI	BISWAJIT BURAGOHAIN
MRS. MADHABI SAIKIA	MS. RITAMANI GOSWAMI	SABYASACHI P. CHOUDHURY	MRS. BOBY G. BURAGOHAIN
MISS. BABITA RANI DAS	SHUROT ZAMAL SHEIKH	DEBA KUMAR BORDOLOI	MISS SANGEETA BURAGOHAIN
SANTANU KR. DAS	SUMAN CHETIA	MANINDRA CHANDRA DAS	NEEL KAMAL DEV NATH
MISS. DOLORINA PATHAK	ALAKESH DEV SARMAH	MUL HOQUE AHMED	MISS DIPANNITA CHAKRABORTY
SUBHRANGSU DHAR	RANJIT KR. GOSWAMI	BATU KRISHNA BORAH	NAZMUL I. MAZARBHUIYA
PARAMA KUMAR GOGOI	JAKIR HUSSAIN SAIKIA	MISS BANDITA DEY	PRASANTA HAZARIKA
MISS. GOPA SUTRADHAR	BHUPENCH. PEGU	MISS JULI GOGOI	MS. NAZNEEN AHMED
IKBAL AHMED	KUNTAL SHARMA PATHAK	MS. V. N. LASKAR	RIYAJUDDIN ANSARI
SANJIB GOGOI	DEEPAK KEJRIWAL	MISS RANJITA VERMA	SOURAV SHARMA
ABHIJIT BHATTACHARYA (III)	MISS. AMI SAIKIA	HARINARAYAN SARMA	MS. SIMA RANI DEY

MS. SWARNALATA GOSWAMI	AMIT JALLAN	NAYAN JT. SARMA	TILAK R. SARMA
MAINUL H. BARBHYAN	ISTIAQUE ALAM	RITE BARNAL DEKA	MD. BAHARUL ISLAM (II)
MUKTI RAM LASKAR	RAJIB CHAKRAVORTY	MS. MOMITA BARAH	MOHENDRA DEKA
MISS BINITA BARUAH	LASHMI N. DIHINGIA	MISS LIPICA DEVI	MRS. B. DAS SARKAR
RAFICUL ISLAM (II)	RAKESH DUBEY	RITURAJ BISWAS	JONE KR. SENAPATI
MISS KAMALA SINGHA	DEVJYOTI CHOWDHURY	MISS SEEMA CHAKRAVORTY	IFTIQUER RAFIQUE
MISS ANUPAMA ROY	PRIYANKU SUNDI	SATYAJIT K. S. THAKUR	I. A. SHEIKH
BISWAJIT CHAKRABORTY	SUBRATA NATH (II)	DR MATIUR RAHMAN	MISS ELAKSHI DEKA
MD. RAFIKUL ISLAM (III)	MISS GITY KALITA	MRS. P. DUTTA BUJARBARUAH	MD. ABDUL A. ALAMGIR
BINODAN TALUKDAR	ROSHAN MALOO (JAIN)	AMAL KALITA	KAMAL K. GOSWAMI
MISS MINERVA BARTHAKUR	MS. ONTIMA SHARMA	MS. MANJU AGARWALA	BHASKAR JT. DAS
MISS NITU HAWELIA	TAPAN ROY	MOBARAQE HUSSAIN	BIBEKA NANDA GOGOI
RAHUL BEZBARUAH	MOINUL HOQUE ANSARY	PURBADRI BANERJEE	DHRUBOJYOTI CHAKRABORTY
ABU NASERUDDIN AHMED	MD. RAHMAT ALI (II)	MRS. C. BARUAH TALUKDAR	MS. ARUNDHUTI BARUAH
SUMIT DAS	MISS MARY GOGOI	ZAKIR HUSSAIN	ARUNANGSHU DHAR
SANACHOWBA SINGHA	IDRISH CHOWDHURY	MAZHARUL ISLAM	MS. SHABANA A. CHOWDHURY
YUNUSH AHMED	MS. MINAKSHI BHATTACHARJEE	MRIDUL KR. BORAH	TAPAN RANJAN DEURI
MISS RITA DEVI	JYOTIRMoy PATOWARY	MRS. NANDITA NATH	MANOJ KR. SARMA (III)
N. ANIX SINGH	SHEELADITYA	MISS KALPANA TALUKDAR	MRIDUPAWAN GOSWAMI
BANDAN KR. KAR	MADHURYA MAHANTA	BHUPEN KUMAR	AMLAN SARMA
BIKRAM MALAKAR	MISS SHEHNAZ RASUL	MS. MITALI GOGOI	MS. MADHURIMA DUTTA
LALIT KR. MINDA	RASIDUL HUSSAIN	MISS RULI BARUAH	AMIT GOYAL
MD. FAJLEY K.R. AHMED	MISS ANJANA SINGHA	DIGBIJOY MANDAL	DEBASISH SINGHA
AMZAD HUSSAIN	MD. ABUBAKKAR SIDDIQUE	SANTANU PARASHAR	YADAV P. DAS
PHANINDRA KALITA	ABDUL AWAL	MS. MRINALEE BHUYAN	JAGAT CH. BORAH
JITEN PAYENG	SOHEL ALIM	SWAPAN KUMAR DAS	ANGSHUMAN SARMA
MS. KABERI DEKA	JAHID M. A. CHOWDHURY	MS. ALPANA SAIKIA	MS. TINKU SOM
PRADIP KR. KALITA (II)	MISS JULFIYA BEGUM	MISS NASHREEN AHMED	MD. IMRUL HASSAN
SANTANU BORA	MD. HOSNUL HOQUE	MISS NILAKSHI BARMAN	MS. APARAJITA BHUYAN
KARABI KALITA	TRIDIB BAIDYA	SAIKH MD. A. PAHLAVI	BHUPEN SARMA
MISS MANIKA CHOWDHURY	SANTANU KR. SARKAR	SHAH NEWAJ AHMED	BISHWAJYOTI PATHAK
MISS RUMA DAS	PRASANTA S. DEKA	MRS. ABHINANDITA CHAKRABARTY	AZIM H. LASKAR
RAFIQUL ISLAM (IV)	MS. BINITA SWARGIARY	MRS. NIBEDITA SARMAH	MRS. SUNITA MEDHI CHOWDHURY
MASTER SHELIM	MISS SNIGDHA DAS	MANASH HALOI	RANJAN KR. SAIKIA
MRS. SUNITI KALITA	ATANU GANGULY	MISS SUSMITA KANUNGOE	MS. ANJU AGARWAL
MD. NEKIBUDDIN AHMED	BHARGAV SARMA	MS. TEENA SHARMA	MS. JULIE BEGUM
RAJIB BORPUJARI	TALAT H. HAZARIKA	MS. MANISHA SARMAH	RUPAM SARMA
DIGANTA BARMAN	DIPAYAN DUTTA	MISS BIJU RANI KALITA	K. ENATOLI SEMA
SAMIR DA	GHANASHYAM DAS	MISS BARASHA DAS	JASHADHIR DAS
ABDUL HASHEM KHANDAKER	NAYANJYOTI MEDHI	SAMUDRAGUPTA DUTTA	KAJIMUL H. BARUAH
DR TILOK DASGUPTA	MS. MOON MOON LASKAR	MISS KABITA GOSWAMI	MRS. DAISY B. GOGOI
ASHIM KUAMR BARUAH	DILIP DEY	RAJEEB KALITA	UJJWAL KR. DAS
SANJAY SINGH	MANOJ KR. SARMA (II)	TRIDEEP BARUAH	DIGANTA SARMA
PRATIM KR. CHAKRABORTY	MRS. JENNIFER ZAMAN	MS. AFSANA IRFAN	PARTHIV K. GOSWAMI
MOHD. INAM UDDIN	GURVINDER SINGH SODHI	MRS. DIKSHA H. BAROOWA	MS. PRITI REKHA BARUAH
NEELOTPAL DEKA	MD. GIASH UDDIN	MS. TRIPTI PATOWARY	MS. MANIKA DAS
MS. RUBINA SULTANA	MS. JULIANA RAHMAN	KRISHNA KT. DAS	MRS. CHINOO ROY SARKAR
PARSWAJYOTI DAS NAIR	MUSTAKIM RAHMAN	NAYAN MONI HAZARIKA	MS. USHA DAS
MS. AYESHA SIDDIKA	PRANJAL BORTHAKUR	ZAKIR HUSSAIN (II)	MS. BIJITA SARMA
MS. BHARATI MUKHERJEE	BIPUL KR. DAS	ABDUS S. AKAND	MD. SHAFIQUE KHAN
MS. MALABIKA P. GOGOI	ASHOK KR. BORAH (2)	MRS. SABINA YESMIN (II)	SAMEER AHMED
SRAVAN KR. TALUKDAR	MISS PALLAVI TALUKDAR	MRIDUL MAHANTA	BIKASH JAIN
HIFZULI. CHOWDHURY	INDRAJEET SHARMA	MRS. SONGITA MAHANTA	
SUSHANTA DAS	SUKUMAR SARMA	ABDUL GONI	

Received from the executant,
satisfied and accepted

Minu Kanti Majumder
Advocate

Mr/Ms..... will lead

And Accepted

me/us in the case

Advocate

Advocate

And Accepted

And Accepted

Advocate

Advocate



NOTICE

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, AT GUWAHATI

O A N o _____ OF '06

To

Sri J. L. Sorkare
Advocate
Standing Council
N F Rly.
C A T. GUWAHATI

Tarapada Kr. Das
-Applicant
vs.
N. F. Railway & Ors
-Respondents

Sir
Pl. find herewith enclosed a copy of
Original application filed by the Applicant today
and acknowledge receipt of the same.

Thanking You

Sincerely
Kulsoam Ali
Advocate
01/3/06

Received Copy

Advocate

UNDERTAKING

I hereby undertake to
serve notice upon the
Standing Council N.F.
Railway

Kulsoam Ali.
Advocate
01/03/06

IN THE CENTRAL ADMINISTRATIVE
TRIBUNAL GUWAHATI BENCH,
GUWAHATI

O.A.NO. 54/2006

SHRI TARAPADA KUMAR DAS

-VS-

UOI & OTHERS

Written statement on behalf of the respondent No 1, 2 and 3.

The respondent NO. 1, 2 and 3 most respectfully beg to state as under

1. That they have gone through the aforesaid O.A. and understood the content therein.

2.1 That in reply to the statement made in para 4.4 the respondents beg to state that Sri Tarapada Kr. Das, was posted as Hamal in scale of Rs. 740-940/- under Chief Medical Director/Maligaon w.e.f. 16.11.88 vide chief Medical Director (Personal) /Maligaon's office order No. E/283/140/14/Pt II (Med) dt 18.8.88 wef 16.11.88.

The respondents also beg to state that applicant had in the selection from Gr. D. to Gr. C against 331/3 D.P. Quota, written test held on 5.8.94 for the post of Jr Clerk G. He qualified in the written test held on 5.8.94 vide General Manager (personal) / Maligaon's memorandum No. E/283/ 54 pt XIII (0) dt. 8.11.94 and appeared in the viva-voce test fixed on 16/01/95. In this selection Sri Tarapada Kr. Das was not empaneled for the post of Jr. Clerk/G in Scale Rs. 3050-4590/- as he was not found suitable as per General Manager Personal/Maligaon's Memorandum No E/230/1 (Med) dt 24/25.0495.

2.2 That in reply to the statement made in para 4.5 the respondent beg to state that applicant Sri Tarapada Kr. Das again appeared in the selection for Jr. Clerk/ G in scale Rs. 3050-4590/- both in written test and viva-voce test on 22.05.2001 and 14. 06.2001 respectively and in this selection also he was not empaneled as he was not found suitable for the post vide General Managers (personal)/Maligaon's Memorandum No. E/230/1 (Med) dt. 27.01.2001.

Filed by the respondent
through S.N. Tumuli
Advocate (for S.C. Railway)

63
20/10/1916
by Chief Personnel Officer (H)
N.F. Railway, Maligaon
Guwahati-11

64

JUN 19/06
By: Chief Personnel Officer (Hq)
N.F. Railway, Maligaon
Cir. 2006

2.3 That in reply to the statement made in para 4.6 the respondent beg to state that selection for the post of Jr. Clerk (G) in scale Rs. 3050-4590/- against 33 $\frac{1}{3}$ % D.P. quota from Gr.D to Gr. C is conducted to select the suitable candidates for promotion by competitive examination and the candidate who secure 60% marks both in professional ability as well as in aggregate are recommended for empanelment for promotion as per seniority by a nominated selection committee consisting of 3 officers. As such, appearing in the viv-voce test being qualified in the written examination does not guarantee a candidate for empanelment for promotion. The candidate has to secure 60% marks both in professional ability as well as in aggregate and cover the seniority position to the extent of availability of unreserved/ reserved post for which the selection is conducted. In the selection, the senior candidates qualified both in written as well as viva-voce test (now dispensed with w.e.f. 07/08/03 as per Railway Board's letter No. E (NG) I/2000/ PMI/41 date 7.8.2003) and service records are the main criteria of the selection for empanelment of the candidate to the next higher grade. Subsequently the procedure for holding selection for promotion from Gr. D to or C post has been changed vide Railway Board's letter No. E (NG)I-2003/CFP/2 dated 22.9.2003 according to which the selections are to be conducted by holding written test without viva-voce test. Accordingly the selection are finalised by written test and Record of Service of 85 and 15 marks respectively

Copy of the Railway Boards letter dated 7.8.2003
and 22.9.2003 are enclosed as ANNEXURE-A
and B respectively.

2.4 That in reply to statement made in para 4.7 respondent beg to state that selection was conducted in the year 2005 for filling up the post of junior clerk (G) against 33.1/3 % departmental promotion quota specifying one post unreserved and one post for S.C from the post of Hamal, Peon, Record Sorter Vide Notification

No. P/230/T(MED) dated 9.12.2004. But the said selection conducted in 2005 was treated as cancelled due to procedural lapse vide General Manager (Personal)/ Maligaon's letter No. E/230/2 (Med) dt. 6.5.2005 and 13/15.07.2005.

2.5 That in reply to the statement made in Para 4.8, 4.9 respondents beg to state that a notification for holding selection of 02 posts (UR-1 & SC-1) of Jr. Clerk/G in scale 3050-4590/- against 33 $\frac{1}{2}$ % DP Quota from Gr.D to Gr.C was issued vide General Manager (Personal) Maligaon's letter No. E/230/I(Med) dt. 5.8.2005. Option were called for from Gr.D. staff under Chief Medical Director & Medical Director/Central Hospital/Maligaon from Grades i.e. Peon (2550-3200), Jdr Peon (2610-3540), R/Sorter (2650-4000), Farash (2610-3540) & Hammals (2550-3200). Accordingly selection was conducted and finalised vide General Manager (Personal)/Maligaon's letter No. E/230/2 Med dt. 12/14/12-2005 in which 02 candidates viz Sri Ganesh Ram (SC), Sr Record Sorter under Medical Director /Central Hospital/Maligaon and Rajkumar Das (SC) Jdr. Peon under Chief Medical Director were found suitable and empaneled for the post of Jr. Clerk in scale (3050-4590).

2.6 That in reply to the statement made in para 4.9 respondent beg to state that Tarapada Kr. Das working as Hamal and 5 other Gr.D staff working under Chief Medical Director/ Central Hospital/ Maligaon opted to appeared in the written test on 26.9.2005. Amongst them 2 (two) candidate were empaneled. While recommending suitable candidate Sri Ganesh Ram (SC), Sr. Record, under Medical Director/ Central Hospital Maligaon, being the senior most was considered for UR post and Sri Raj Kumar Das (SC) Jdr Peon under Chief Medical Director/ Maligaon was considered against SC post in terms of Railway Boards (letter No. 99-E (SCT)1/25/13 dt 20/6/2003. and letter dated 22/9/2005. Name of all the candidates appeared in the said test are arranged in order of their seniority as under.

1. Sri Ganesh Ram (SC0, Sr. Record Sorter) (S)

2. Sri T.K. Das (UR), Hamal (S)

3. Sri Churen Ch. Boro (ST), Record Sorter

4. Raj Kumar Das (SC), Jdr. Peon

5. Sri Subhash Chanda (UR), Hamal

6. Sri Paresh Boro (ST), Jdr Peon.

2.7. That in reply to statement made in para 4.10 respondents most respectfully beg to state that about mentioned selection as mentioned in para 2.6 was conducted

What was the
vacancy post for (of the
VR and S.C. vacancies
notified) in the letter?
Post. need disclose in
same S.S. blocks
the Roster Dept.
Students most respectfully

✓ 19/16
Dr. Chief Personnel Officer (Hq)
N.F. Railway, Maligaon
Guwahati-14

and finalised as per laid down procedures of the selection and as such there is not question of reviewing the said selection.

2.8 That in reply to statements made in para 5.1 and 5.2 the respondents beg to state that selection for the above mentioned posts was conducted as per the procedures laid down in Railway Boards letter No. 7.8.2003 as mentioned above.

~~A~~ ✓ As per the Railway Boards letter No. 20.6.2003 in relation to post SC/ ST candidates who are selected by applying the general standard and whose names in the selection list/penal appear within the number of U.R. Vacancies are to be treated as selected as on their own merit and adjusted against unreserved post. As such the selection finalized on 12/14-12-2005 is in order. ~~A~~

2.9 That in reply to the statement made in para 5.3 respondent beg to state that Sri Tarapada Kr. Das Hamal in junior to Sri Ganesh Ram, Sr Record Sorter amongst the 6 (six) optees appeared in the selection Sri Ganesh Ram is working in scale. Rs 2750-4400/- where as applicant Shri Tarapad Kr. Das is working in scale Rs. 2550-3200. Employee working in higher grade will rank senior to employees working in lower scale. There fore Sri Genesh Ram is senior to Sri Tarapad Kr. Das.

2.10 That in reply to statement made in para 5.5 the respondents beg to state that there is no whimsical action of the administration as selection was conducted and finalised as per laid down procedure.

2.10 That in reply to statement made in para 6 the respondent beg to state that Sri Tarapada Kr. Das has not submitted any appeal to the administration as per the record.

3. That in the facts and circumstances explained above the application deserves to be dismissed with cost.

VERIFICATION

I Mr. R. A. AIVU, aged 41, about 41 years working as Dy. C PO/HQ do hereby verify that the statements made in paragraph 1 to are true to my knowledge belief. I have not suppressed any material facts.

Place: Maligaon

Date: 19/6/06



Signature.

by Chief Personnel Officer (HQ)
N.F. Railway, Maligaon
Guwahati-11

GENERAL MANAGER (P)
MALIGAON : GUWAHATI - 11

EPS-458
No. E/254/6 Pt.XIV (C)

Dated : 26-06-2003.

To : GM/MLG, GM/CON/MLG, AEN/MLG,
GM/MLG, GM/CON/MLG, AEN/MLG,
All PICOs, DRMs, ADMs, Sr. PRO/PPos, DIMs,
CEN/NECS, DEVS, WAO/NECS, DEVS,
All Area Managers, Sr. DMS (D)s, AENs,
DSN/DERT, All Non-divisionalised Units,
Dy. CI/Br. Linc/MLG, Dy. CSTE (TC)/MLG,
Dy. CSTE (M)/MLG, Dy. CAO/Cash & Pay/MLG,
All SPOs & Apos of P. Branch/MLG,
The GS/IREU, IERMU, AISCTREA & NERCECEA/MLG.

Sub: Procedure for holding 'selections' for
promotion to posts classified as
'selection'.

A copy of Railway Board's letter No. E (NG) I/2000/PM1/41 dated 7-8-2003 (RB No. 137/2003) on the above mentioned subject is forwarded for information and necessary action. Board's earlier letter dated 8-3-2002, as referred to in their present letter was circulated under GM (P)/MLG's No. EPS-438-E/254/6 Pt. XIII (C) dated 22-3-2002. In this connection a copy of advance correction slip No. 150 of IRM Vol. 1, 1969 is also enclosed herewith for information.

(A. K. Foy)
SPO/MLG
for GENERAL MANAGER (P)/MLG.

(Copy of Railway Board's letter No. E (NG) I/2000/PM1/41
dated 7-8-2003.)

Sub: Procedure for holding 'selections' for promotion to posts
classified as 'Selection'.

In terms of extant procedure, selection posts are filled by a positive act of selection consisting of a written test and/or viva voce; viva voce being a must in every case.

1.1. In cases where written test is held as part of the 'selection' for promotion to the highest grade selection post in a category, the same includes objective type questions for about 50% (in the range of 45% to 55%) of the total marks for the written test. The objective type questions limited to about 25% (in the range of 20% to 30%) of the total marks for the written examination, if any, held as part of the selection for promotion to selection posts in the lower grades, have also been introduced vide ACS No. 110 issued under this Ministry's letter of even number dated 8.3.2002 with the stipulation that in order to offset the impact of random answering, there will be negative marking for wrong answers to objective type questions.

2. The staff side in the fora of Departmental Council under the JCM Scheme and the PNM have demanded that:

- In order to reduce subjectivity to the maximum extent possible in the departmental selections, viva voce should be eliminated on the analogy of viva voce having been eliminated in the recruitments from open market through Railway Recruitment Boards; and
- the concept of negative marking should be done away with.

3. Pursuant to deliberations with the staff side, Ministry of Railways have considered the matter carefully and have decided as under:

- There will be no viva voce in the departmental selections except in the case of selection, if any, for promotion to the posts in the categories of Law Assistants, Physiotherapists, Telephone Operators and Teachers. For these categories, viva voce is in vogue in the recruitment through Railway Recruitment Boards (RRBs);

...Conf'd., 2-

AM/MLG
Advocacy
SPO/MLG
R

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ii) While the objective type questions in the written test held as part of selection for promotion to all selection posts will be retained, the concept of negative marking for wrong answers to the objective type questions as introduced vide ACS No.130 ibid stands withdrawn.

3.1 As a corollary to elimination of viva voce in the departmental selections, the following decisions have also been taken:

i) Written test will invariably form part of all selections held for promotion to posts classified as 'selection' including the posts for which presently only viva voce forms part of the selection.

ii) 15 marks hitherto allotted to viva voce in the selection, which consisted of both written test and viva voce test, will now be added to written test. Accordingly, the total marks allotted to written test for assessing professional ability of the candidates shall be 50 (both in cases where presently written and viva voce or only viva voce form part of the selection) except in the case of selection to posts in the categories of Teachers, Law Assistants, Physiotherapists, and Telephone Operators for which the existing distribution of marks, namely, 35 for written test and 15 for viva voce will continue to be in force.

4. It has also been decided that the procedure as revised above will be applicable to selections notified on or after the date of issue of this letter.

4.1 All the remaining procedure prescribed for holding selections including constitution of Selection Boards will remain unaltered.

5. Accordingly, the Indian Railway Establishment Manual, Volume I, 1989, is amended as per ACS No. 150 enclosed.

Please acknowledge receipt

Encl: ACS No. 150

(J.S. GUPTA)
Joint Director, Establishment (N)
Railway Board

2
INDIAN RAILWAY ESTABLISHMENT MANUAL
VOL.I (1989 EDITION)

Advance Correction Slip No. 15C

Chapter II, Section 'B' – Rules governing the promotion of Group 'C' staff.

In the existing para 215:

i) For the existing sub-para (a) substitute the following:

"Selection post shall be filled by a positive act of selection made by Selection Boards, from amongst the staff eligible for selection. The positive act of selection shall consist of only written test to assess the professional ability of the candidates, for which reasonable advance notice should be sent, except in the case of selection for promotion to posts in the categories of Teachers, Law Assistants, Physiotherapists and Telephone Operators, where the positive act of selection shall consist of both written test and viva-voce test. The staff in the immediate lower grade with a minimum of two years service in that grade only will be eligible for promotion, unless a longer length of service in the lower grade has been stipulated as a condition of eligibility for promotion in a particular category. The service for this purpose includes service, if any rendered on ad hoc basis followed by regular service without break. The condition of two years service should stand fulfilled at the time of actual promotion and not necessarily at the stage of consideration. If by virtue of the above rule, a junior is eligible for promotion, his senior also will be eligible for such promotion, even though he might not have put in a total service of two years, or more, (if stipulated in particular category in the lower grade)."

ii) In sub paras (c) and (d) the words and figures "para 216" should be corrected to read as "para 219".

iii) Delete sub-para (ee) as separated from the original sub-para (e) vide ACS No.82 issued under the Ministry's letter No.E(NG)I-99/PM1/15, dated 26.7.1999.

II. In the existing para 219:

i) In the existing sub-para (b), as modified vide ACS No.40 issued under the Ministry's letter No.E(NG)I-95/PM1/14, dated 3.3.1998, delete the words "if such a test is" appearing in the first sentence of the sub-para.

ii) For the existing sub-para (c) as modified vide ACS No.130 issued under the Ministry's letter No.E(NG)I-2000/PM1/41 dated 8.3.2002, substitute the following:

cont'd... 2/

(2)

2

(c) (i) In the written test held as part of the selection for promotion to the highest grade selection post in a category, objective type questions should be set for about 50% (in the range of 45% to 55%) of the total marks for the written test. In the written test held as part of the selection for promotion to other lower grade selection posts, objective type questions should be set to the extent of about 25% (in the range of 20% to 30%) of the total marks for the written test.

(ii) The provisions at (i) above will be applicable to selections in all departments except Accounts Department.

iii) For the existing Note (iii) below sub-para (g) as modified vide ACS No.66 issued under the Ministry's letter No.E(NG)I-98/PM1/11 dated 16.11.1998, substitute the following:-

"Candidates must obtain a minimum of 60% marks in professional ability and 60% marks of the aggregate for being placed on the panel. In a few cases where both written and oral tests are held for adjudging the professional ability, the written test should not be of less than 35 marks and the candidates must secure 60% marks in written test for the purpose of being called in viva-voce test." Provided that 60% of the total of the marks prescribed for written examination and for seniority will also be the basis for calling candidates for viva-voce test instead of 60% of the marks for the written examination only, marks for seniority being awarded on notional basis. However, it should be specifically made clear to them that they are being called for interview based on the marks for seniority awarded on notional basis and that empanelment will be subject to their securing 60% marks in the professional ability (written test and viva voce test) and 60% in the aggregate."

iv) For the existing entries against Item (1) of the table at the end of clause (i) of sub-para (j) as modified vide ACS No.66 issued under the Ministry's letter No.E(NG)I-98/PM1/11 dated 16.11.1998, substitute the following under the columns "Factors/Headings", "Maximum Marks" and "Qualifying Marks" respectively

(1)	Professional ability	50	30
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v) For the existing sub-clause (ii) of sub-para (j), substitute the following:-

"In a few cases where both written test and viva-voce test are held to assess the professional ability of the candidates, all those who secure not less than 60% marks in the written test should be called for viva-voce test."

(Authority: Ministry of Railways' letter No. E(NG)I-2000/PM1/41
dt. 07.08.03)

(2) In this context, it is clarified that in selection posts, SC/ST candidates who are selected by applying the general standard and whose names in the select list/ panel appear within the number of unreserved vacancies are to be treated as selected on their own merit. For example, suppose there are a total of 10 vacancies for which a panel/ select list is to be prepared. Out of them, six vacancies are unreserved and four are reserved for SCs/STs. First six candidates in the select list/ panel who have been selected by applying the general standard will be adjusted against unreserved vacancies irrespective of the fact whether they or some of them belong to SC or ST category. SC/ST candidates selected for remaining four reserved vacancies, whether selected on general standard or by giving relaxations/concessions as per existing instructions on the subject, shall be adjusted against reserved vacancies. Similarly, in case of non-selection/ promotions, SC/ST candidates who are senior enough to be within the number of unreserved vacancies and are included in the panel/ selection list without getting any relaxation/concession will be treated as own merit candidate.

The clarifications issued vide Board's letter No. 97-E(SCT)I/25/24 dated 30.06.1999 are superseded by Board's letter of even number dated 07.08.2002. The principles laid down vide Board's letter of even number dated 07.08.2002 should be made applicable in all the promotions held after its issue.

This disposes of S.C. Railway's reference No. P(RES)171/Policy/Vo X dated 20.02.2003.

Please acknowledge the receipt.

S. Gill
(G.S. Gill)
Joint Director, Estt.(Res.)

Approved

OS/E.med 29

Recd

N. F. RAILWAY
OFFICE OF THE
GENERAL MANAGER (P)
MALIGAON
dated: 11/07/03

RESV/41

NO. E/210/RESV/Court/4/07-II

To
GM/MLG, GM(Cen)/MLG, AGM/MLG
All PHODs, DRMs, ADRMs, Sr. DPOs
All DAGs, CWM/NBQs, AWC/NBQs & DBWS
All Area Manager, All Sr. DME(D)'s
All AENS, DPO/RNY, OSD/RNY, DEN/DBRT
Dy. CE Br. Linc/MLG, Sr. DEN/MLG
Dy. CSTE/MW/MLG, Dy. CAo/Cash & Pay/MLG
All Non-divisionalised Units,
APG/ZTC/AHOJ, All SPOS & APOS of P. Branch & HQ Unit,
GS/NIRMU, NREU, AISCTREA, NFROBCEA/MLG

Sub: Reservation in promotion-Treatment
of SC/ST candidates promoted on
their own merit.

A copy of Railway Board's letter No. 99-E(SCT) 1/25/13 New Delhi dated 20/6/03. On the above subject is forwarded for information and guidance Please. The Board's letter mentioned under reference in their present letter was circulated vide this office letter No. E/210/Resv/Court/ Pt-II dated 17/9/02.

(P. LAKRA)
SPO/RP
for GENERAL MANAGER (P)
MALIGAON

(Copy of Rly. Bd's letter No. 99-E(SCT) 1/25/13 dt. 20/6/03)

Sub: Reservation in promotion- Treatment of SC/ST candidates promoted on their own merit.

Ref: Railway Board's letter No. 99-E(SCT) 1/25/13 dated 07.08.2002. | Recd-32

Some of the Zonal Railways have raised doubts regarding Para-(1) of the above quoted letter and sought a categorical clarification as to how the SC/ST candidates appointed by promotion on their own merit and not owing to reservation or relaxation of qualifications is to be adjusted in the post based roster.

Attested
B. S. D.
R. D. S. C.

N. F. Railway.

Office of the
General Manager (P)
Maligaon: Gauhati-11.

EPS-
No. E/230/1 Pt.VI(C).

Dated: 15-10-2003.

To
GM/MLG, GM/CON/MLG, AGM/MLG,
All PHODs, DRMs, ADR's, Sr.DPO/DPOs, DPMs,
CMM/NBQ, DBMS, WAO/VBWS, DBWS
All Area Managers, Sr.DMs(D), AGM, SAO/WJP,
All Non-divisionalised Units, Dy. GM/Br. Line/MLG,
DEN/D3RT, Sr. AGM, Dy. GM/Br. Line/MLG,
Dy. CSTB(MG)/MLG, Dy. CMO/Cash & Pay/MLG,
All SPOs & APOs of P. Branch/MLG,
The GS/NPNEU, NP.GU, ATC/TEA & MPNBCEA/MLG.

Sub:- Procedure for holding selections for
promotion from Group 'D' to Group 'C'
posts.

A copy of Railway Board's letter No. E(NG)1-2003/CRP/2 dated 22.9.2003 (FIR No. 165/2003) on the above mentioned subject is forwarded herewith for information and necessary action please. Board's earlier letters as referred to in their present letter were circulated as under:-

Board's letter No. 1 dated this office circular No. & date 1. E(NG)1-2000/PM1/41 dt. 7.8.2003, EPS-458/254/0 Pt.XIV(C) dt. 26.8.03
2. E(NG)1-2000/PM1/41 dt. 27.8.03, EPS-460/254/0 Pt.XIV(C) dt. 11.9.2003.
3. E(NG)1/96/CRP/27 dt. 10.10.2000, EPS-424-L/230/1, Pt.VI(C) dt. 14.11.2000.

On 15/10/03
(A. K. Roy)
SPO (MPP)
for General Manager (P) MLG.

(Copy of Railway Bd's letter No. E(NG)1-2003/CRP/2 dated 22.9.2003)

Sub:- Procedure for holding selections for promotion from
Group 'D' to Group 'C' posts.

Reference instructions contained in this Ministry's letter No. E(NG)1-2000/PM1/41 dated 07-08-2003 and 27-08-2003 regarding elimination of viva-voce in the departmental selections for promotion to posts classified as 'selection' in Group 'C' categories.

2. In terms of instructions contained in para 189 of IREM, Vol. I, 1989, 33-1/3% quota of posts in the lowest grade of Commercial Clerks, Ticket Collectors, Train Clerks, Office Clerks and other categories of Clerks like Stores Clerks, etc. are to be earmarked for promotion of Railway servants in Group 'D' categories for whom no regular avenue of promotion exists, the Group 'C' categories being suitably linked with specified Group 'D' categories on the basis of broad affinity of work. Further, in terms of Board's letter No. E(NG)1/96/CRP/27 dated 10-10-2000, 16-2/3% of the posts in these categories are also filled by promotion of Matriculate Group 'D' employees with a minimum of two year's service in the concerned seniority unit entirely on merit on the basis of a competitive examination. However, in the case of Accounts Deptt., the quota for promotion of Group 'D' staff to Group 'C' post of Accounts Clerks continues to be 25% of the posts.

3. It has been decided that like in the case of Group 'C' Departmental selections, there will be no viva-voce in the selections held for promotion from Group 'D' to Group 'C' referred to in para 2 above. Accordingly, the selections will henceforth consist of Written Test and Record of Service of 80 and 15 marks respectively.

4. It has also been decided that the procedure as revised above will be applicable to selections notified on or after the date of issue of this letter.

4.1. All the remaining procedure prescribed for holding selections including constitution of Selection Boards in vogue as per procedure prescribed by the General Managers, will remain unaltered.

After 5/10/03

5. Accordingly, the Indian Railway Establishment Manual, Vol-I, 1989 is amended as per ACS Nos. 154 and 155 enclosed.

Please acknowledge receipt.

(J.S.Gusain)
Joint Director, Estt.(N)
Railway Board.

Encl: ACS No.154 and 155

E(NG)I-2003/CFP/2

New Delhi; Dated 22-09-2003

INDIAN RAILWAY ESTABLISHMENT MANUAL, VOLUME-I
(1989 EDITION)

ADVANCE CORRECTION SLIP NO.154

CHAPTER-I, SECTION 'B', SUB SECTION-III-RECRUITMENT AND TRAINING

For the existing sub-para (1) of Para 126 substitute the following:

(1) The posts in the category of Train Clerks in the pay scale Rs.3050-4590 will be filled as under:

- (i) 50% by direct recruitment through Railway Recruitment Board;
- (ii) 33-1/3% by promotion by a process of selection from eligible Group 'D' categories of staff as specified by the Zonal Railways as per procedure prescribed in para 189, and
- (iii) 16-2/3% by promotion entirely on merit of Matriculate Group 'D' employees from eligible categories, as specified by the Zonal Railways for (ii) above, with a minimum of 2 years' regular service in the concerned seniority unit on the basis of a competitive examination consisting of Written Test and Record of Service of 85 and 15 marks respectively.

For the existing sub-para (1) of Para 127 substitute the following:

(1) The posts in the category of Ticket Collectors in the pay scale Rs.3050-4590 will be filled as under:

- (i) 50% by direct recruitment through Railway Recruitment Board;
- (ii) 33-1/3% by promotion by a process of selection from eligible Group 'D' categories of staff as specified by the Zonal Railways as per procedure prescribed in para 189, and
- (iii) 16-2/3% by promotion entirely on merit of Matriculate Group 'D' employees from eligible categories, as specified by the Zonal Railways for (ii) above, with a minimum of 2 years' regular service in the concerned seniority unit on the basis of a competitive examination consisting of Written Test and Record of Service of 85 and 15 marks respectively.

III. For the existing sub-para (1) of Para 128 substitute the following:

"(1) The posts in the category of Commercial Clerks in the pay scale Rs.3200-4900 will be filled as under:

- (i) 50% by direct recruitment through Railway Recruitment Board;
- (ii) 33-1/3% by promotion by a process of selection from eligible Group 'D' categories of staff as specified by the Zonal Railways as per procedure prescribed in para 189; and
- (iii) 16-2/3% by promotion entirely on merit of Matriculate Group 'D' employees from eligible categories, as specified by the Zonal Railways for (ii) above, with a minimum of 2 years' regular service in the concerned seniority unit on the basis of a competitive examination consisting of Written Test and Record of Service of 85 and 15 marks respectively.

IV. For the existing sub-para (1) of Para 169 substitute the following:

"(1) The posts in the category of Shroffs in the pay scale Rs.3050-4590 will be filled as under:

- (i) 50% by direct recruitment through Railway Recruitment Board;
- (ii) 33-1/3% by promotion by a process of selection from eligible Group 'D' categories of staff as specified by the Zonal Railways as per procedure prescribed in para 169; and
- (iii) 16-2/3% by promotion entirely on merit of Matriculate Group 'D' employees from eligible categories, as specified by the Zonal Railways for (ii) above, with a minimum of 2 years' regular service in the concerned seniority unit on the basis of a competitive examination consisting of Written Test and Record of Service of 85 and 15 marks respectively.

V. For the existing sub-para (1) of Para 174 substitute the following:

"(1) The posts in the category of Office Clerks in the pay scale Rs.3050-4590 will be filled as under:

- (i) 50% by direct recruitment through Railway Recruitment Board;
- (ii) 33-1/3% by promotion by a process of selection from eligible Group 'D' categories of staff as specified by the Zonal Railways as per procedure prescribed in para 189; and
- (iii) 16-2/3% by promotion entirely on merit of Matriculate Group 'D' employees from eligible categories, as specified by the Zonal Railways for (ii) above, with a minimum of 2 years' regular service in the concerned seniority unit on the basis of a competitive examination consisting of Written Test and Record of Service of 85 and 15 marks respectively.

(Authority : Ministry of Railways letter No. E(NG)I-96/CFP/27 dated 10.10.2000 and E(NG)I-2003/CFP/2 dated 22-9-2003)

INDIAN RAILWAY ESTABLISHMENT MANUAL, VOLUME-I, 1989 EDITION

ADVANCE CORRECTION SLIP NO.155

Chapter I, Section 'B', Sub-Section IV – Re-arrangement of Group 'D'

**Railway servants and their promotion to higher grades in
Group 'D' and Group 'C' posts.**

For the existing para 189, substitute the following:-

"189. Promotion to higher grades in Group 'C': Railway servants in Group 'D' categories for whom no regular avenue of promotion exists 33-1/3% of the posts in the lowest grade of Commercial Clerks, Ticket Collectors, Trains Clerks, Office Clerks, Stores Clerks, etc. should be earmarked for promotion. The quota for promotion of Group 'D' staff in the Accounts Depts. to Group 'C' post of Accounts Clerks will be 25%. Promotion to Group 'C' will be subject to the following conditions:-

(i) All promotions should be made on the basis of selection. There should be written tests to assess the educational attainments of candidates. Group 'C' categories referred to above should be suitably linked with specified categories in the lower grades on broad affinity of work to form groups for promotion but it should be ensured that the prospects are made equal in the different groups. The test should be correlated to the standards of proficiency that can reasonably be expected from railway servants who are generally non-matriculates. The aim of the examiners should be to assess the general suitability of the Group 'D' railway servants offering themselves for promotion to Group 'C' posts from the point of view of their knowledge of English and their general standard of intelligence. The factors of selection and their relative weight will be as indicated below:-

Factors/Headings	Maximum Marks
(a) Written Test	85
(b) Record of Service	15
Total	100

Note: (1) Written test should consist of one paper of 3 hours duration divided into two parts – Part 'A' to test the working knowledge of the Railway servant of the English language and Part 'B' his general standard of intelligence and proficiency through questions in Arithmetic, General Knowledge mainly pertaining to Railway matters and matters immediately pertaining to the work he has been acquainted with during his Railway service. In drawing up the questions it must be ensured that they are not set as such a standard as to make it impracticable for a Group 'D' railway servant of average intelligence and normal standards of efficiency to qualify in the test.

(2) Assessment under the heading Record of Service will be based on entries in the Service Book/personal file regarding academic/technical qualifications, awards/punishments, etc.

(3) Selections should not be restricted to three times the number of posts to be filled but kept open to all eligible candidates who would like to be considered for such selections.

(4) All those who qualify on the basis of written test and Record of Service, the qualifying percentage of marks being prescribed by the General Manager, should be included in the panel in the order of their seniority for promotion against the yearly vacancies available for them in Group 'C' categories.

(ii) Group 'D' railway servants to be eligible for promotion to Group 'C' posts should have put in a minimum 3 years of continuous service. This does not apply to Scheduled Castes and Scheduled Tribes candidates.

(iii) For promotions to Group 'C' posts in the Ministerial cadre, Group 'D' staff will be required to possess a typing speed of 30 w.p.m. in English or 25 w.p.m. in Hindi. Promotions may, however, be allowed on provisional basis and the concerned staff given two year's time from the date of promotion to qualify the prescribed typewriting test; and, if they fail to qualify the typewriting test within the said period, they will be liable to be reverted.

(iv) Training:

(a) The standard of training imparted to the Group 'D' railway servants selected for Group 'C' posts should be the same as for direct recruits for the same Group 'C' categories and in the case of failures in the first attempt such employees may be given second-chance to qualify.

(b) Group 'D' railway servants when promoted to Group 'C' posts in the Accounts Deptt. shall go through the same training and test and shall be subject to the same conditions of service as are in force for the new recruits. During the period of their training they would get as stipend the pay that they would have normally drawn on promotion to Group 'C'. All allowances like Dearness, Compensatory and House Rent Allowances will be allowed to them at the scales applicable, had the stipend been treated as pay.

Note:- Employees in lower Group 'C' scale of Rs.825-1200(RPS)/2750-4400 (RSRP) and Rs.950-1400(RPS)/3050-4590 (RSRP) for whom no regular avenue of promotion exists will also be eligible to appear in the selection held for promotion of Group 'D' employees to Group 'C' against the prescribed quota.

(Authority: Ministry of Railway's letter No.E(NG)I/91/CFP/26 dated 30-04-1992 and 10-03-1993; E(NG)I/93/CFP/41 dated 07-04-1994 and 28-11-1996; E(NG)I/96/CFP/19 dated 03-02-1997 and 11-12-1997 and E(NG)I/2003/CFP/2 dated 22-09-2003).

A. H. S. S. S.
S. N. T. A. S.
(S. N. T. A. S.)
(Advocate)

From J.L.Sarkar
S.C.Railways
CAT.Ghy

19

To Shri M.K.Majumdar
Advocate

Sub: WS in S.A.No 54/2006 (Shri Tarupada Kr Das vs -
VO1 & ORs)

Sir,

Find please ~~herewith~~ enclosed herewith a copy of the
WS, which is being filed today. This is for your kind information
and necessary act.

Please acknowledge receipt.

Yours Sincerely

DR. J.L.Sarkar
S.C. Railways
26/6

(Mr. Majumdar)

finding Shri M.K.Majumdar nowhere
in the court premise I undertake
to serve a copy of the WS to
Shri M.K. Majumdar.

S N Tarkali
(Advocate)
(For DR. J.L. Sarkar)